

REPORT OF THE OVERSIGHT COMMITTEE, NGT, U.P, LUCKNOW

IN THE MATTER OF:-

ORIGINAL APPLICATION NO. 593/2017

PARYAVARAN SURAKSHA SAMITI & ANR.

VERSUS

UNION OF INDIA AND OTHERS

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**REPORT OF OVERSIGHT COMMITTEE IN COMPLIANCE OF ORDER OF HON'BLE
NATIONAL GREEN TRIBUNAL PASSED IN O.A.NO. 593/2019 IN RE: PARYAVARAN
SURAKSHA SAMITI & ANR. VERSUS UNION OF INDIA & ORS.WITH OA NO.
148/2016 IN RE: MAHESH CHANDRA SAXENA VERSUS SOUTH DELHI MUNICIPAL
CORPORATION & ORS.**

Background

The case was transferred from Hon'ble Supreme Court to Hon'ble NGT on 22.02.2017 for reviewing the establishment and working of ETPs and of the Local Bodies for failing to install ETPs. Hon'ble Supreme Court has mentioned that it is the duty of the Municipalities and Local Bodies to operate STPs and for that they can recover money from the public. The Central Government may give financial contribution to the tune of 25%, State 25% and balance by Urban Local Bodies. On 25.05.2017 Hon'ble NGT asked for status reports from CPCB and the State PCBs. On 03.08.2018 Hon'ble NGT directed CPCB to prepare an action plan. CPCB reports of 30.05.2019 (updated on 19.07.2019) and 14.08.2019 giving status of ETPs, CETPs STPs were considered by Hon'ble NGT. In the report dated 30.05.2019, industries with functional ETPs and non-complying industries were discussed. Report on the **scale of environmental compensation** to be levied on (i) industrial units not complying with industrial norms; (ii) violations of Graded Response Action Plan (GRAP) in NCR; (iii) pollutants being discharged in water bodies; (iv) discharge of untreated/partially treated sewage; (v) improper solid waste management by urban local bodies; and (vi) illegal extraction of groundwater, was also considered.

During discussion Hon'ble NGT decided that-

- (1) As per order of Hon'ble Supreme Court, **the responsibility of operating STPs is on the local bodies.** In absence thereof, the State has to cater to the financial requirement from its own resources. **Industrial activity without proper treatment plants (ETPs and CETPs) is not to be allowed by the State PCBs and the Secretaries, Environment of the States will be responsible for this.**
- (2) As regards the Environmental compensation regime fixed for industrial units, GRAP,

solid waste, sewage and groundwater is accepted as an interim measure. There is already a database available with the CPCB with regard to ETPs, CETPs, STPs, MSW facilities, Legacy Waste sites. This needs to be collated by CPCB. The State has given timelines which need to be effectively monitored both by the CPCB and the Chief Secretary.

(3) In the case of river Ganga, timelines have been laid down for setting up of STPs and till then, interim measures be taken for treatment of sewage. There is no reason why this direction be not followed, so as to control pollution of all the river stretches in the country. The State has to enforce compensation regime latest with effect from 01.04.2020. From defaulting local bodies, who have to pay the amount of compensation in case of default, the compensation would be deposited with the CPCB for restoration of environment. Chief Secretary would furnish compliance reports as per directions issued in OA No. 606 of 2018.

In the report of CPCB dated 14.08.2019, a list of non-compliant CETPs was given. It was recommended that State Pollution Control Boards shall direct non-complying CETPs to take immediate corrective actions to comply with the environmental standards. Non-complying CETPs would be charged environmental compensation. OCEMS should be connected with CPCB and SPCB servers to ensure a robust system of physical inspections to verify compliance by drawing samples.

Hon'ble NGT vide order OA No. 593/2017 dated 28/08/2019) while accepting the recommendation of the CPCB, directed the Chief Secretaries to take action accordingly and furnish an action taken report. It directed the CPCB to evolve an environmental compensation regime with regard to CETPs, not meeting the prescribed norms.

Hon'ble Tribunal gave the following directions:-

- (i) **The Environmental compensation regime fixed for industrial units, GRAP, solid waste, sewage and ground water in the CPCB report dated 30.05.2019 is accepted.**
- (ii) **SPCBs/PCCs may ensure remedial action against non-compliant CETPs.**
- (iii) **State Governments to ensure 100% treatment of the generated sewage and in default to pay compensation which is to be recovered by the States, with effect from 01.04.2020.**
- (iv) **The Chief Secretaries of the States may file compliance reports.**

In OA No. 673 of 2018 in re: News Item published in "The Hindu" authored by Jacob Koshy, titled "More river stretches are now critically polluted; CPCB" dated 06.12.2019, the Hon'ble NGT directed **100% treatment of sewage by 31.03.2020, failing which compensation of Rs. 5 lakhs per month per drain for default in in-situ remediation and Rs.5 lakhs per STP for default in commencement of setting up of the STP would be charged. The timeline for completion of setting up of STPs was fixed till 31.03.2021, failing which Rs 10 Lakhs per month per STP was to be charged.** The Tribunal also directed for an institutional mechanism for monitoring. The monitoring was to be done at the Chief Secretary level. It was further directed that procedures for DPRs/tender process be shortened and if found viable, business model be developed at Central/State level.

CPCB sent its compliance report dated 28.08.2019, in which it gave a list of ETPs, CETPs and STPs which were functional, non-functional and closed. It also gave a list of ETPs, CETPs and STPs under construction. It mentioned that SPCBs and CPCB are not displaying OCEMS data in public domain.

In OA No. 148 of 2016, dated 11.09.2019 the Hon'ble Tribunal directed reuse of treated water because proper utilization of treated water has implications not only to save potable water but also to prevent illegal extraction of groundwater and conservation of water bodies. To ensure utilization of treated waste water so as to reduce pressure on the ground water resources throughout the country, the Tribunal directed all the States to prepare and furnish action plans within three months to the CPCB so that CPCB could review the same and issue further directions. The timeline was extended to 30.06.2019.

The Tribunal again considered the report of CPCB on 31.07.2019. The State of UP had not submitted its report. The Tribunal directed that **action plans should be submitted before 30.11.2019, failing which compensation of Rs 1 Lakh per month would be levied to be deposited with CPCB and the Chief Secretary had to monitor the compliance.**

The CPCB submitted its report on 15.05.2020 giving gap analysis of action points in the Action Plan to be prepared for use of treated sewage as per details below:

- i. Estimation of quantity of present and projected sewage generation,

- ii. Estimation of Present and planned treatment capacity
- iii. Identification of Bulk users (Irrigation, horticulture, Industries, PWD and Railways etc) and to quantify the usage
- iv. Estimation of quantity of treated sewage to be used by the bulk users
- v. Specification timelines to meet the target.

Hon'ble NGT directed that the States which have not adhered to the Action Plan should immediately do so before 30.06.2020 and it would be the responsibility of the Secretary of Urban Development Department, to be overseen by the Chief Secretary. CPCB may submit its report by 15.09.2020.

Compliance Report

As per the compliance report submitted by **SMCG**, the total water consumption of urban population as per 2011 census was 150 liters per capita per day. Sewage generation in the State is 5500 MLD.

- The State has 104 STPs (102 STP functional and 02 STP non-functional) with installed capacity of 3298.84 MLD. i.e. 68% against which capacity utilization is 2255.124 MLD.

The details are as follows:

Sl. No.	City Name	No. of STPs for Monitoring	Total Established Capacity (MLD)	Sewerage Reaching (MLD)	Utilization Percentage
1	Agra	9	220.75	162.44	74%
2	Prayagraj	8	268	251.669	94%
3	Anupshahar	4	5.07	3.838	76%
4	Ayodhya	1	12	12.1	101%
5	Banda	1	4	0	0%
6	Bijnour	1	24	12.49	52%
7	Chitrakoot	1	3.42	1.3	38%
8	Etawah	2	23.9	13.76	58%
9	Fatehgarh	1	2.7	2.69	100%
10	Firozabad	1	3	1.5	50%
11	Garhmukteshwar	2	9	3.9	43%
12	Ghaziabad	8	480	310.57	65%

13	Gorakhpur	2	45	30.693	68%
14	Greater Noida	4	174	63.737	37%
15	Kannauj	1	13	12	92%
16	Kanpur	6	466	335.23	72%
17	Loni (Ghaziabad)	1	30	0	0%
18	Lucknow	5	445	362.758	82%
19	Mainpuri	1	23	8.57	37%
20	Mathura	4	46.85	19.19	41%
21	Meerut	14	179	124.82	70%
22	Mirzapur	2	18	19.36	108%
23	Moradabad	2	78	28.8	37%
24	Muzaffar nagar	1	32.5	29.8	92%
25	Narora	2	6.25	3.724	60%
26	Noida	6	231	150.04	65%
27	Pilkhua	1	3	0.2	7%
28	Rampur	3	34	20.32	60%
29	Saharanpur	1	38	38.27	101%
30	Saifai	1	1.6	1.08	68%
31	Sultanpur	1	5	2.18	44%
32	Varanasi	5	361.8	218.14	60%
33	Vrindavan	2	12	9.955	83%
Total		104	3298.84	2255.124	68%

- There are 62 STPs which are under construction. The total capacity of STPs till 2021 would be 1522.16 MLD. The details are as follows:

Namami Gange Programme				
Sl. No.	City	No. of STPs	Total Capacity(MLD)	Remarks
1	Agra	13	177.6	Under tendering
2	Baghpat	1	14	-
3	Bareilly	4	63	Under tendering
4	Chunar	1	0.01	-
5	Etawah	1	21	-
6	Farrukhabad	2	61.5	Under tendering
7	Ghazipur	1	21	Under tendering
8	Jaunpur	1	30	-
9	Kanpur	1	30	-
10	Kasganj	1	15	-
11	Lucknow	2	40	Under tendering

12	Mathura	1	30	-
13	Meerut	1	220	Under tendering
14	Mirzapur	2	17	Under tendering
15	Moradabad	1	25	-
16	Muzaffarnagar - (Budhana)	1	10	-
17	Muzzafarnagar	2	54.5	-
18	Prayagraj - (Naini, Phaphamau, Jhunsi)	3	72	-
19	Sultanpur	3	17	-
20	Unnao	1	15	-
21	Unnao - (Shuklaganj)	1	5	-
22	Varanasi - (Ramna)	1	50	-
23	Varanasi - (Ramnagar)	1	10	-
Total		46.00	998.61	

AMRUT (Atal Mission for Rejuvenation and Urban Transformation) Programme				
Sl. No.	City	No. of STPs	Total Capacity(MLD)	Remarks
1	Aligarh	1	45	-
2	Azamgarh	1	8	Under Tendering
3	Bareilly	1	35	-
4	Bulandshahar	1	40	-
5	Etah	1	24	-
6	Hapur	1	30	-
7	Mirzapur	1	7	-
8	Modinagar	1	20	-
9	Rae Bareilly	1	18	-
10	Shahjahanpur	1	40	Under Tendering
Total		10.00	267	
State Sector				
Sl. No.	City	No. of STPs	Total Capacity(MLD)	Remarks
1	Ballia	1	19.6	-
2	Firozabad	1	67	-
3	Lucknow	1	120	-
4	Pratapgarh	1	8.95	-
Total		4.00	215.55	
Others NLCP (National Lake Conservation Plan) Programme				
Sl. No.	City	No. of STPs	Total Capacity(MLD)	Remarks
1	Jhansi	1	26	-

	Total	1.00	26	
Under JNNURM (Jawaharlal Nehru National Urban Renewal Mission) / UIDSSMT (Urban Infrastructure Development Scheme for Small and Medium Towns)				
Sl. No.	City	No. of STPs	Total Capacity(MLD)	Remarks
1	Kanpur – Baniyapur	1	15	-
	Total	1.00	15	

- DPR for 12 STPs with a proposed capacity of 425 MLD had been sent to NMCG for approval. The details are annexed as **Annexure 1**.

Compliance report received from UPPCB

Present status of ETPs/STPs and CETPs in the State as on 14.08.2020 are as follows:

Generation of sewage in ULBs	5500 MLD
Existing STPs	105
Existing Treatment capacity	3365.84 MLD
STPs under construction (31 Nos.)	782.06 MLD (Capacity)
STPs under Tendering (29 Nos.)	613.38 MLD (Capacity)

As per the details provided by UPPCB, it was observed that currently 105 STPs with cumulative capacity of 3365.84 MLD were operational. A list of STPs commissioned and existing till 14.08.2020 is provided below:

Status of Existing Sewage Treatment Plant					
S.No	Activity	Name & Capacity of Projects/Units (Existing and Required)			Present Stage (% Progress)
		Name	Nos.	Capacity (MLD)	
1	2	3	4	5	6
1	STPs & I&D etc.	Dandupura	1	78	Commissioned
2		Pilkhar	1	10	Commissioned
3		Naglaburhi	1	2.25	Commissioned
4		Jaganpur	1	14	Commissioned
5		Devri Road	1	12	Commissioned
6		Bichhpuri	1	40	Commissioned
7		Dandupura - 2	1	24	Commissioned
8		Bichhpuri - 2	1	36	Commissioned
9		Kalandi Bihar	1	4.5	Commissioned
10		Naini	1	60	Commissioned
11		Naini - 2	1	20	Commissioned
12		Rajapur	1	60	Commissioned
13		Salori - 3	1	29	Commissioned
14		Salori - 2	1	14	Commissioned
15		Numayadih	1	50	Commissioned
16		Kodra	1	25	Commissioned
17		Ponghat	1	10	Commissioned
18		Aahar Road	1	0.81	Commissioned
19		Shivanand Asharam	1	1.76	Commissioned
20		Anupshahar (NGRBA)	1	1.5	Commissioned
21		Anupshahar	1	1	Commissioned
22		Ramghat Ayodhya	1	12	Commissioned
23		Kanwara Road	1	4	Commissioned
24		Bijnour	1	24	Commissioned
25		Near Viklang Kendra	1	3.42	Commissioned
26		Karanpur	1	10.45	Commissioned
27		Umren	1	13.45	Commissioned
28		Fatehgarh	1	2.7	Commissioned
29		Firozabad	1	3	Commissioned
30		Garhmukteshwar-I (NGRBA)	1	6	Commissioned
31		Garhmukteshwar-II (NGRBA)	1	3	Commissioned
32		Indirapuram	1	74	Commissioned
33		Indirapuram - 2	1	56	Commissioned

1	2	3	4	5	6
34		Dudaheda - 3	1	70	Commissioned
35		Govindpuram	1	56	Commissioned
36		Dudaheda	1	56	Commissioned
37		Morti Rajendra nagar Extension	1	56	Commissioned
38		Bapudham	1	56	Commissioned
39		Indirapuram 3	1	56	Commissioned
40		Rangarhtal	1	30	Commissioned
41		Mahadev Jharkhandi	1	15	Commissioned
42		Kasna	1	137	Commissioned
43		Ecotech 3rd	1	20	Commissioned
44		Ecotech 2nd	1	15	Commissioned
45		Badalpur	1	2	Commissioned
46		Kannauj (State/ NGRBA)	1	13	Commissioned
47		Jajmau	1	36	Commissioned
48		Bingaon	1	210	Commissioned
49		Jajmau - 2	1	130	Commissioned
50		Jajmau - 3	1	5	Commissioned
51		Sajari	1	42	Commissioned
52		Kanpur (JNNURM)	1	43	Commissioned
53		Loni	1	30	Commissioned
54		Bharwara	1	345	Commissioned
55		Daulatganj	1	42	Commissioned
56		Daulatganj - 2	1	14	Commissioned
57		Jalkal	1	6.5	Commissioned
58		Awas Vikas STP	1	37.5	Commissioned
59		Powerhouse Road	1	23	Commissioned
60		Trans Yamuna	1	16	Commissioned
61		Mosani	1	13.59	Commissioned
62		Trans Yamuna - 2	1	14.5	Commissioned
63		Trans Yamuna (Gowardhan)	1	2.76	Commissioned
64		Ganga Nagar	1	10	Commissioned
65		Lohia Nagar	1	10	Commissioned
66		Shatabdi Nagar	1	15	Commissioned
67		Sharda Puri Phase-1	1	6	Commissioned
68		Pallavpuram	1	7	Commissioned
69		Ved Vyaspur	1	15	Commissioned
70		Pandav Nagar	1	3	Commissioned
71		Pallavpuram - 2	1	11	Commissioned
72		Rakshapuram	1	6	Commissioned
73		Village Kamalpur	1	72	Commissioned
74		Saardapuri Phase 2	1	6	Commissioned
75		Modipuram Tiraha	1	5	Commissioned
76		Sainik Vihar	1	6	Commissioned

1	2	3	4	5	6
77		Major Dhyan Chand	1	7	Commissioned
78		Pucca pokhra	1	14	Commissioned
79		Vindhyachal	1	4	Commissioned
80		Moradabad (NGRBA)	1	58	Commissioned
81		Moradabad Development Authority, New Moradabad	1	20	Commissioned
82		Kidwai nagar	1	32.5	Commissioned
83		Narora Atomic Power Plant	1	2.25	Commissioned
84		Narora (NGRBA)	1	4	Commissioned
85		Sector-54-2	1	33	Commissioned
86		Sector-54-3	1	54	Commissioned
87		Sector-50	1	25	Commissioned
88		Sector-50-2	1	34	Commissioned
89		Sector-123	1	35	Commissioned
90		Sector-168	1	50	Commissioned
91		Pilkhua	1	3	Commissioned
92		Benajeerpur	1	14	Commissioned
93		Paharigaon	1	15	Commissioned
94		Rampur	1	5	Commissioned
95		Mlahipur	1	38	Commissioned
96		Saifai	1	1.6	Commissioned
97		Lolepur	1	5	Commissioned
98		Bhagwanpur	1	9.8	Commissioned
99		Dinapur	1	80	Commissioned
100		DLW	1	12	Commissioned
101		Varanasi (JNNURM)	1	120	Commissioned
102		Varanasi GAP-II (JICA)	1	140	Commissioned
103		Near Pagal Baba Mandir	1	4	Commissioned
104		Manth Road	1	8	Commissioned
105		STP Firozabad	1	67	Commissioned
		Total	105	3365.84	

Proposal for STPs construction with timeline:

No. of STPs	Capacity (MLD)	Timeline	Cumulative Treatment Capacity (MLD)
12	347.56	December, 2020	313.40
03	77	March, 2021	390.40
12	238	December, 2021	4028.40
04	119.5	March, 2022	4147.90
29	613.38	December, 2022	4761.28

*Gap in treatment Capacity as on December 2020- 738.72 MLD. It is pertinent to mention here that this gap is calculated on the presumption that all the STPs are functioning at its full capacity, while practically this is not the correct position.

Status of under construction projects is as under:

Status of Under Construction Projects for Sewage Treatment Plant						
S. No	Activity	Name & Capacity of Projects/Units (Existing and Required)			Expected Commissioning dates of projects being undertaken	Present Stage (% Progress)
		Name	Nos.	Capacity (MLD)		
1	2	3	4	5	6	7
1	STPs & I&D etc.	Ramna	1	50	Mar-20	81.00%
2		Ramnagar	1	10	Aug-20	30.00%
3		Mathura	1	30	Jan-21	56.83%
4		Shuklaganj	1	5	Oct-21	0.00%
5		Unnao	1	15	Oct-21	5.00%
6		Kanpur	1	30	Oct-21	7.00%
7		Naini, Fafamu, Jhunsi	3	72	Sep-21	2.00%
8		Etawah	1	21	Jan-21	21.00%
9		Kasganj	1	15	Jul-21	16.00%
10		Sultanpur	2	12	Nov-21	1.00%
11		Jaunpur	1	30	Oct-21	3.00%
12		Chunar	1	0.01	Sep-20	17.00%
13		Muzaffargarh	1	54.5	Feb-22	0.00%

1	2	3	4	5	6	7
14		Budhan a	1	10	Feb-22	0.00%
15		Baghpat	1	14	Dec-21	0.00%
16		Morada bad	1	25	Mar-22	0.00%
17		Bulands hahar	1	40	Dec-20	55.00%
18		Hapur	1	30	Mar-22	5.00%
19		Mirzapu r	1	7	Dec-20	10.00%
20		Bareilly	1	35	Dec-20	10.00%
21		Aligarh	1	45	May-21	5.00%
22		Rae Bareilly	1	18	Dec-20	45.00%
23		Etah	1	24	Jun-20	78.00%
24		Modina gar	1	20	Jun-20	55.00%
25		Luckno w	1	120	Jul-20	27.00%
26		Ballia	1	14.6	Jun-20	80.00%
27		Pratapg arh	1	8.95	Jun-20	90.00%
28		Jhansi	1	26	Mar-21	75.00%
		Total	31	782.06		

Status of under tendering stage for STPs:

Status of Under Tendering Stage for Sewage Treatment Plant							
S.No	Activity	Name & Capacity of Projects/Units (Existing and Required)			Status Of Pending Projects	Expected Commissioning dates of projects being undertaken	Present Stage (% Progress)
		Name	Nos.	Capacity (MLD)			
1	2	3	4	5	6	7	8
1	STPs & I&D etc.	Fatehgarh	3	35	Out of approx. 5500 MLD STP capacity requirement, the available capacity of STP by March 2022 will be 4761.28 MLD. There will be a gap of 738.72 MLD which will be met after new projects formulation and their commissioning. Till the new STP for meeting the gap is sanctioned, it is submitted that State Government has issued Uttar Pradesh State Septage Management policy for the faecal and septage management for the	To be completed within 24 months after the issuance of Letter of Authorization.	Administrative Approval and Expenditure Sanction (AA&ES) to be revised
2		Ghazipur	1	21			AA&ES to be revised
3		Mirzapur	2	17			AA&ES to be revised
4		Bareilly	4	63			Tender to be invited, Land issue
5		Agra	13	175.4			AA&ES to be issued
6		Meerut	2	214			Revised DPR under preparation, AA&ES to be issued
7		Lucknow	2	40			-
8		Shahjahanpur	1	40			-

9	Azamgarh	1	8	uncovered sewer network areas. Also the Government order has been issued to all the Urban Local Bodies for insitu waste waste treatment projects on all such drains by adopting bio-remediation process.	
	Total	29	613.4		

Status of FSSTPs

The State has promulgated Septage Policy on 31.10.2019 for the Faecal Sludge and Septage Management for the uncovered sewer network areas and it proposes to cover all the ULBs by year 2023. In the State, Faecal Sludge and Septage Treatment Plant (FSSTP) had been setup in Jhansi and Unnao.

Common Effluent Treatment Plants (CETPs)

There are 07 CETPs of cumulative capacity of 58.60 MLD functional in State. All the functional CETPs were found to be achieving norms as reported in the affidavit filled in Hon'ble Supreme Court on 14.08.2020. Under Namami Gange Scheme up-gradation of CETP at Mathura is proposed for which bidding is under process. 03 CETPs are proposed to be commissioned in the State, the details are as follows:

S.No.	Critically Polluted River Stretch	Name and Address of CETP	Capacity (MLD)	Sector
1	Hindon	Apparel Park Tronica City CETP, Phase-I Ghaziabad	6	Textile
2	Kali East	CETP, HPDA, Pilkhuwa, Hapur	2.1	Textile
3	Yamuna	CETP, Industrial Area	6.25	Textile
4	Ganga	CETP, UPSIDA Textile Complex, Rooma, Kanpur	1.55	Textile
5	Ganga	CETP Jajmau, Kanpur	36	Tannery
6	Ganga	Banther Industrial Pollution Control Co. CETP, Banther Unnao	4.55	Tannery
7	Ganga	Unnao Tanneries Pollution Control Company (CETP) Site-II Unnao	2.15	Tannery
	Total Capacity		58.6	

As per the compliance report, in 1126 GPIs and 05 CETPs, OCEEMS are installed and connected to the online monitoring data at the CPCB/SPCBs.

Status of Proposed CETPs

S.No.	CETP	Time line
1	SEZ Moradabad (2.4 MLD)	December 2020 (Demand for operationalization received in Nov, 2019 DPR/Tender/Contract will be taken up in 03 to 06 months)
2	Growth Centre Jainpur Kanpur Dehat (2 MLD)	December 2020 (DPR/Tender/Contract will be taken up in 03 to 06 months)
3	Jajmau Kanpur (20 MLD)	December 2022 (NMCG has sanctioned the project at estimated cost of Rs. 617 Crore. Contract award by JATETA to M/s VA Tech Wabag Ltd Environment Clearance under consideration at the level of MoEF&CC, Government of India)

Monitoring and Enforcements:

Further, It was mentioned by the UPPCB that their control room is functioning. 1152 ETPs from polluted industries are connected to the control room and to the OCEEMS. This committee directed UPPCB to check the areas where there is a need to install ETPs and OCEEMS in the state.

The EC imposed on the defaulting 282 industries is 22.59 Cr. The details are as follows:

1.	Major Water Polluting Units	1,699
2.	Complying Units	1,417
3.	Total Defaulter Units	282
4.	Action Taken against Defaulter Units	

A.

i.	Units lying self-closed	126
ii.	Units closed by Uttar Pradesh Pollution Control Board	99
iii.	Show Cause Notice Issued	57
iv.	Environmental Compensation imposed	Rs. 22.59 Crore
v.	Prosecution Filed & Convictions	Filed - 18 Conviction - 04

The EC imposed on the defaulting STPs are as follows:

STPs	
EC imposed	2.73 Cr.
EC recovered	0.09 Cr.
Show Cause for EC	36.87 Cr.
The above Environmental Compensation is imposed since May, 2019 to June, 2020	

Phyto/bio remediation

As per the information provided by the UP Jal Nigam and the monitoring done by UPPCB, 20 drains at Prayagraj, 04 drains at Pratapgarh, 07 drains at Jhansi and 05 drains at Aamgarh have been tapped and work of in-situ remediation utilising interim measure (bio/phyto-remediation) had been started. The details of drains where in-stream phytoremediation has been used as interim measure for the tapping of drains are annexed in **Annexure 2**.

Reuse of Treated Water

Out of 2248 MLD water, 410 MLD treated water is being used for agricultural purposes. It was directed that action plan should be evolved for 100% use of treated water. In spite of repeated instructions of Hon'ble NGT, the State has neither prepared action plan nor has submitted it to the Hon'ble NGT though the timeline of 30.06.2020 is already over. It was the responsibility of the Principal Secretary, Urban Development to ensure it and the Chief Secretary was to oversee the implementation.

Compliance report received from UPSIDA

Regarding the expansion of tanneries in Jajmau Kanpur: As per the compliance received from UPSIDA dated 15.03.2020, no expansion should be done beyond the capacity of 20 MLD in the area. All the new units should only be permitted to install in the new upcoming mega-leather cluster. To install the mega-leather cluster in Senpurab Para, a proposal has been made to install it in 440.0 Acre of land. To construct the CETP in the mega-leather cluster M/s IL&FS has been selected. M/s IL&FS had submitted a preliminary report on 13.09.2018 to UPSIDC. UPSIDC has sent the report of IL&FS to NMCG, regarding which no directions have been issued yet. Once directions from NMCG will be received IL&FS will submit their final report. A detailed report is annexed as **Annexure 3**.

STATUS OF CETP INSTALLED IN UPSIDA INDUSTRIAL AREA

S.No.	CETP Location	Capacity	Present Status	Status & Time required for Hon'ble NGT order compliance (OA No. 06/2018)	Brief Details
1.	TDS City (Apparel Park Tronica city)Ghaziabad	6.00 MLD	Operational	Complied.	
2.	TDS City (Apparel Park Tronica city) Ghaziabad	4.00 MLD	Closed by UPPCB on 30.4.2019	30.6.2020	CETP was maintained and operated by SPV. Closed on 30.4.2019 due to poor performance. However, CETP noted at Sl.No. 1 is adequate to treat the effluent of all the functional member units running at present.
3	I.A. Rooma, Kanpur Nagar	1.55 MLD	Operational	Complied	CETP is maintained and operated by SPV. Regulated by UPPCB.
4	SEZ Moradabad	2.40 MLD	Not operational	31.12.2020	Demand for operationalizing CETP has been received only in Nov.2019. IIT, Roorkee team has inspected for Gap analysis.
5.	I.A. Growth Centre, Jainpur Kanpur Dehat.	2.00 MLD	Not operational	31.12.2020	Requested IIT Kanpur to visit CETP but due to Covid19, visit is delayed. Dr. Bose, IIT Kanpur has been entrusted for the job.
6.	I.A. Bhogaon Mainpuri	1.60 MLD	Construction stopped	-	Construction deferred, would be restarted as and when requirement arises.
7	I.A. site-A Mathura	6.25 MLD	Operational	Non complied	CETP is maintained and operated by SPV. Regulated by UPPCB. Currently functioning below compliance level. Up gradation project approved by Namami Gange which includes up gradation of CETP to compliant level and additionally make it ZLD.
8	I.A. Unnao Site-2	2.15 MLD	Operational	Complied	CETP is maintained and operated by SPV. Regulated by UPPCB.
9	LTP Banthar, Unnao	4.55 MLD	Operational	Complied	CETP is maintained and operated by SPV. Regulated by UPPCB.

Compliance received from CPCB

As per the step taken report of CPCB, submitted on 05.05.2020 the details are as follows:

Constitution of Monitoring Committee

In compliance of the Hon'ble NGT Directions, the CPCB had nominated Shri Ajay Aggarwal, Scientist "E" as Nodal Officer to deal with the issue of CETPs/ETPs/STPs. The MoEF&CC had nominated Dr(Ms) Susan George K., Scientist "D" as a representative, associated with the Nodal Officer for monitoring.

Meetings of the Monitoring Committee

So far, fifteen meetings of the Monitoring Committee were held starting from 24th August, 2018, and thereafter on 24th September, 2018, 26th October, 2018, 26th November, 2018, 21st December, 2018 and 22nd January, 2019, 28th February, 2019, 28th March, 2019, 26th April,

2019, 29th May, 2019, 26th June, 2019, 30th July, 2019, 27th September 2019, 9th December 2019 and 15th February 2020 at CPCB Head Office, Delhi.

Steps taken by CPCB for compliance of the Hon'ble NGT order dated 03.08.2018

- i. CPCB has been conducting meeting of the Monitoring Committee on regular basis.
- ii. CPCB had circulated the formats to all SPCBs/PCCs through letter dated 30.08.2018 for furnishing the compliance status reports for ETPs/CETPs/STPs by 10th of every month.
- iii. CPCB had interacted with SPCBs/PCCs in Review Meetings through video conferencing held on 28.08.2018, 25.10.2018 and 15.11.2018 for ensuring the compliance of the Hon'ble NGT Order dated 03.08.2018.
- iv. CPCB had sent reminder letters dated 12.10.2018, 26.10.2018, 18.12.2018, 17.01.2019, 21.02.2019, 15.03.2019, 15.04.2019, 17.05.2019, 25.06.2019, 12.07.2019, 18.07.2019, 19.08.2019, 23.09.2019, 18.10.2019, 27.11.2019, 20.12.2019, 22.01.2020 and 24.02.2020 to concerned SPCBs/PCCs, which had not furnished the compliance status reports to the Monitoring Committee.
- v. CPCB had conducted a meeting on 26th April, 2019 with SPCBs/PCCs (Assam, Uttar Pradesh, Haryana, Delhi and Jharkhand) which had either not submitted the status reports of ETPs/CETPs/STPs or had major shortcomings in the status reports.
- vi. CPCB had prepared Action Plan for SPCBs/PCCs for ensuring the compliance of the Hon'ble NGT Order dated 03.08.2018 in the matter of Paryavaran Suraksha Samiti & Anr. v/s Union of India & Ors. (OA No. 593/2017) and circulated the same to all SPCBs/PCCs on 12.10.2018.
- vii. CPCB had been analysing monthly status reports received from SPCBs/PCCs and communicating the shortcomings observed in the reports to the concerned SPCB/PCC on regular basis. Shortcomings had been communicated to SPCBs/PCCs through letters dated 12.10.2018, 26.10.2018, 16.11.2018, 02.01.2019, 23.01.2019, 21.02.2019, 15.03.2019, 16.04.2019, 20.05.2019, 21.06.2019, 19.08.2019, 23.09.2019, 18.10.2019, 27.11.2019, 20.12.2019, 22.01.2020 and 24.02.2020.

- viii. CPCB had developed an online portal for submission of compliance status reports by SPCBs/PCCs. The details of the portal have been communicated through letter dated 26.10.2018 and video conferencing held on 25.10.2018 & 15.11.2018.
- ix. CPCB had been uploading the steps taken on its website, as directed by the Hon'ble Tribunal. The reports can be accessed through the URL- <https://cpcb.nic.in/ngt-court-cases/>. So far, six reports with the status as on 26.10.2018, 23.01.2019, 15.04.2019, 19.07.2019, 22.10.2019 and 04.02.2020 had been uploaded.
- x. CPCB had prepared and submitted the 'Methodology for Assessing Environmental Compensation and Action Plan to Utilize the Fund' to the Hon'ble NGT. The Hon'ble NGT in its order dated 28.08.2019, in the matter of Paryavaran Suraksha Samiti & Anr. v/s Union of India & Ors., accepted the methodology for environmental compensation and action plan to utilize the fund.
- xi. CPCB carried out monitoring of 144 CETPs in the country, out of which 66 CETPs were found non-complying with the environmental norms. CPCB issued directions on 13.08.2019 u/s 18(1)(b) of Air and Water Act to concerned SPCBs/PCCs for taking necessary action against defaulting CETPs.
- xii. CPCB is in the process of development of online portals for collection of information from SPCBs/PCCs, related to river basin-wise status of ETPs, CETPs, STPs, MSW facilities and Legacy Waste Sites.

Status of ETPs/CETPs/STPs in the State

As on 05.05.2020, all SPCBs/PCCs have responded to the communication of CPCB and provided the compliance status reports. However, the Uttar Pradesh PCB has not submitted the status report for ETPs. The information received from SPCBs/PCCs are analysed and shortcomings observed or action required are communicated to the concerned SPCBs/PCCs on monthly basis, for appropriate action.

The details of the compliance status are as follows:

- No detail of ETP has been submitted to the CPCB by UPPCB.
- As of Dec 2019, it was reported that there are 5 CETPs in the State and all were in

compliance.

Month of the Information	Number of CETPs Inspected for Compliance Verification
Jul-19	4
Aug-19	5
Sep-19	4
Oct-19	6
Nov-19	7
Dec-19	7
Jan-20	5
Feb-20	5
Mar-20	--

Compliance Status of all Existing Sewage Treatment Plants (Municipal and Non-municipal)									
Sl. NO	State/UT	Total No. of STPs in the State/UT	No. of STPs complying	No. of STPs Non-complying	Action taken against Non-complying STPs				Month of the information
					No. of STPs against which show cause notices issued	No. of STPs against which closure directions issued	No. of STPs against which legal cases filed in the court (s)	No. of STPs against which action is under processes	
1	Uttar Pradesh	84	66	18	0	0	0	18	Feb-20

Compliance Status of all Existing Sewage Treatment Plants (Municipal STPs only)									
Sl. NO	State/UT	Total No. of STPs in the State/UT	No. of STPs complying	No. of STPs Non-complying	Action taken against Non-complying STPs				Month of the information
					No. of STPs against which show cause notices issued	No. of STPs against which closure directions issued	No. of STPs against which legal cases filed in the court (s)	No. of STPs against which action is under processes	
1	Uttar Pradesh	84	66	18	0	0	0	18	Feb-20

- No data of compliance of all Existing Sewage Treatment Plant was provided by UPPCB to CPCB

Number of STPs Inspected for Compliance Verification (municipal and non-municipal)										
Sl. No.	State/UT	Month of the Information								
		Jul-19	Aug-19	Sep-19	Oct-19	Nov-19	Dec-19	Jan-20	Feb-20	Mar-20
34	Uttar Pradesh	9	80	77	81	80	85	85	84	-

- No under Construction/ Proposed CETPs or STPs are there in Uttar Pradesh. No details of OCEMS were also presented in the CPCB report.

Inspection reports from UPPCB

The Oversight Committee has called for a status report on the CETPs/STPs/ETPs in the State. The details of CETPs received are as follows:

Operational Status of Existing CETP												
S. No.	Circles	Regional Office	Name and Address of the CETPs	Operated by	Capacity (MLD)	Nature of Member Units	Final Effluent Quality standards or ZLD condition	Date of Monitoring	Observed final effluent quality	Status of online CEQMS	Status of Hazardous Waste Storage/ Disposal	Action Taken (EC / Closure)
1	2	3	4	5	6	7	8	9	10	11	12	
1	Circle 1	Ghaziabad	Apparel Park Tronica City CETP, Phase-I (for textile units), Ghaziabad	UPSIDC	6 MLD	Textile	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T.Cr. = 2.0 mg/l	23.0 6.20 20	Achieving Standards pH = 7.8 BOD = 16.0 mg/l, COD = 212.0 mg/l, TSS = 94.0 mg/l,	Yes	-	-
2		Ghaziabad	CETP, HPDA, Pilkhaun, Hapur	HPDA	2.1 MLD	Textile	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T.Cr. = 2.0 mg/l	-	Closed	-	-	-
3	Circle 2	Kanpur	CETP, UPSIDC Textile Complex, Rooma, Kanpur (for textile units)	UPSIDC/ Rooma Pollution Control Association	1.5 MLD	Textile	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T.Cr. = 2.0 mg/l	25.0 6.20 20	Achieving Standards pH = 7.53 BOD : 21.0 mg / L COD : 50.0 mg / L TSS : 46.0 mg / L	Yes	-	-

4	Kanpur	CETP Jajmau, Kanpur	U.P. Jal Nigam	36 MLD	Tannery	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T.Cr. = 2.0 mg/l <u>Irrigation Channel</u> <u>BOD 100.0 mg/l,</u> <u>COD 250.0 mg/l,</u> <u>TSS 100.0 mg/l,</u> <u>T.Cr. 2.0 mg/l</u>	25.0 6.20 20	Achieving Standards pH = 7.76 BOD = 84.0 mg / L COD = 220.0 mg / L TSS = 94.0 mg / L	Yes	Temp. storage installed & disposed to TSDF (M/s Ramkey Enviro. Engineers (P) Ltd, Kumbhi, Kanpur Dehat	-	
5	Circle 4	Mathura	CETP, Industrial Area, Site-A, Mathura	Industrial Association	6.25 MLD	Textile	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T.Cr. = 2.0 mg/l	-	Closed	No	-	
6	Circle 5	Unnao	Banther Industrial Pollution Control Co. CETP, Banther, Unnao	Banther Industrial Pollution Control Co.	4.5 MLD	Tannery	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T.Cr. = 2.0 mg/l	16.0 6.20 20	Achieving Standards pH-8.06 BOD = 28.4 mg / L COD = 242.0 mg / L TSS = 86.0 mg / L TCr = 1.454 mg/L	Yes	TSDF, IISI, Banther, Unnao	-
7		Unnao	Unnao Tanneries Pollution Control Company (CETP) Site-II, Unnao	Unnao Tanneries Pollution Control Company	2.15 MLD	Tannery	pH = 6.0-9.0 BOD = 30.0 mg/l COD = 250.0 mg/l TSS = 100.0 mg/l T.Cr. = 2.0 mg/l	16.0 6.20 20	Achieving Standards pH-7.76 BOD = 27.0 mg / L COD = 204.0.0 mg / L TSS = 54.0 mg / L TCr = 0.135 mg/L	Yes	TSDF, IISI, Banther, Unnao	-

During the inspection conducted in the month of June, 5 CETPs were found operation during the inspection. All these 5 operational CETPs were achieving norms when inspected. Rest 2 CETPs were found closed on the date of monitoring conducted in the month of June and were also not connected to the OCEEMS.

During the month of June 2020, 94 STPs were found operational. Out of these 94 STPs, 22 STPs were not achieving the norms. As per the report 6 STPs based on the oxidation pond technique were found non complying to the norms. This committee is of the view that the concerned authority should focus upon the repairing of the existing STPs. Thus, currently available infrastructure can be used with its full capacity. Also, if the STPs based on old technique were not achieving norms they can be upgraded with the latest technologies. As, it will save upon the monitory loss due to inefficiency and amount invested in constructing new STPs. The status of STPs operational during month of June are as follows:

STPs – Operational (June 2020)

S.No.	Circles	Name and Address of STP	District	City/Town	Hotel/Authority/Local Urban body/other institutions responsible for O&M of STP	Estimated Sewage Generation from City/Town where STP located (in MLD)	STP connected to sewerage network	Operational Status	Latest Analysis report (pH, TSS, BOD, COD, Faecal Coliform and Others) with Date	Installed Capacity (MLD)	Utilized Capacity (MLD)	Technology/process based	Mode of receiving raw sewage (drain/sewerage network)	Mode of disposal of treated sewage and sludge	Name of treated sewage receiving water body/Drain/Sub-Tributary/Tributary/River	Name of river catchment in which STP is located	Phase	Remarks / Action Taken (EC / Closure)
1						7	8	10	11	12	13	14	15	16	17	18	19	20
1	Circle 4	10.445 MLD STP near Tixi Tempel	Etawah	Etawah	Yamuna Pollution Control Unit, UP Jal Nigam, Agra	As per Jal Nigam information approx. 35 MLD Sewage generated	Yes	Operational	Achieving Report Dt. 24.06.20 pH = 7.4 BOD : 30.0 mg/L COD : 138.0 mg/L TSS : 68.0 mg/L	10.445	9.77	Waste Stabilization Pond	Drain	Through Drain Sludge-In Agriculture	Jharana Nala	River Yamuna	Phase-II	
2		03 MLD STP Firozabad	Firozabad	Firozabad		----	Yes	Operational	Not Achieving Report Dt. 16/06/20 pH = 7.4 BOD : 32.0 mg/L COD : 170.0 mg/L TSS : 72.0 mg/L	3	3	----	----	----	----	Phase-II	Status Quo (As earlier)	
3		1.6 MLD Saifai	Etawah	Saifai	U.P. Jal Nigam	----	----	Operational	Not Achieving Report Dt. 24.06.20 pH = 7.2 BOD : 32.0 mg/L COD : 146.0 mg/L TSS : 72.0 mg/L	1.6	1.6	----	----	----	----	Phase-II	Status Quo (As earlier)	
4		23 MLD STP at Mauja Odenya, Padaria	Maunpuri	Maunpuri	Nagar Palika Parishad	As per Jal Nigam information approx. 10MLD Sewage generated	No	Operational	Not Achieving Report Dt. 24.06.20 pH = 7.1 BOD : 34.0 mg/L COD : 154.0 mg/L TSS : 76.0 mg/L	23.0	2.0	UASB Based	Sewerage Network	Through Drain	Power House Drain	Isan River	Phase-II	

5	Circle 2	Jajmau 5 MLD, Kanpur	Kanpur	Kanpur	U.P. Jal Nigam	-----	-----	Operational	Achieving Report Dt. 25.06.20 pH = 7.76 BOD : 84.0 mg / L COD : 220.0 mg / L TSS : 94 mg/l	5	5	UASB	Sewerage network & Nala Tapping	Irrigation Channel	River Ganga	Phase-I	Remarks : 1-as per discussion held with CEO-2 the CETP outlet sampling point will be considered as irrigation channel and data of irrigation channel will be uploaded in CETP outlet in Kumbh Mela portal. 2- before discharging the treated effluent of 36 MLD CETP outlet it mixed with treated effluent of 130 MLD STP outlet,43 MLD STP outlet at TEPH then pumped to irrigation channel weather it is further used in floriculture and horticulture.
6		Sajari 42 MLD, Kanpur	Kanpur	Kanpur	U.P. Jal Nigam	Yes	37 MLD	Operational	Achieving Report Dt. 25.06.20 pH = 7.49 BOD : 22.0 mg / L COD : 88.0 mg / L TSS : 46.0 mg / L	42	10	ASP	Sewerage network	Disposal Channel	River Pandu	Phase-I	Notice issued
7		Bingawan 210 MLD, Kanpur	Kanpur	Kanpur	U.P. Jal Nigam	Yes	198 MLD	Operational	Achieving Report Dt. 25.06.20 pH = 7.08 BOD : 30.0 mg / L COD : 110.0 mg / L TSS : 66.0 mg/l	210	70	UASB	Sewerage network & Nala Tapping	Disposal Channel	River Pandu	Phase-I	Notice issued
8		Jajmau, 43 MLD Kanpur	Kanpur	Kanpur	U.P. Jal Nigam	No	167 MLD	Operational	Achieving Report Dt. 25.06.20 pH = 7.76 BOD : 84.0 mg / L COD : 220.0 mg / L TSS : 94.0 mg/l	43	---	ASP	Irrigation	Irrigation	River Ganga	Phase-I	Remarks : 1-as per discussion held with CEO-2 the CETP outlet sampling point will be considered as irrigation channel and data of irrigation channel will be uploaded in CETP outlet in Kumbh Mela portal. 2- before discharging the treated effluent of 36 MLD CETP outlet it mixed with treated effluent of 130 MLD STP outlet,43 MLD STP outlet at TEPH then pumped to irrigation channel weather it is further used in floriculture and horticulture.
9		Jajmau, Kanpur 130 MLD	Kanpur	Kanpur	U.P. Jal Nigam	Yes	167 MLD	Operational	Achieving Report Dt. 25.06.20 pH = 7.76 BOD : 84.0 mg / L	130	100	ASP	Sewerage network & Nala	Irrigation Channel	River Ganga	Phase-I	Remarks : 1-as per discussion held with CEO-2 the CETP outlet sampling point will be considered as irrigation channel and data of irrigation

15	STP Rajapur	Pra yag raj	Rajapur	Ganga Pollution control unit, U.P. Jal Nigam	403 MLD	Yes	Operational	Achieving Report Dt. 24.06.20 pH = 7.62 BOD : 24.0 mg / L COD : 82.0 mg / L TSS : 48.0 mg / L	60	60	UASB	Drain & Sewerage Both	Disposed to river Ganga through drain. Dried sludge is used as organic manure / Landfill.	River Ganga	River Ganga	Phase-II	
16	STP Salori-1	Pra yag raj	Salori	Ganga Pollution control unit, U.P. Jal Nigam	403 MLD	Yes	Operational	Achieving Report Dt. 25.06.20 pH = 7.52 BOD : 28.0 mg / L COD : 84.0 mg / L TSS : 49.0 mg / L	29	29	FAB	Drain & Sewerage Both	Disposed to river Ganga through drain. Dried sludge is used as organic manure / Landfill.	River Ganga	River Ganga	Phase-II	
17	STP Salori-2 Expansion	Pra yag raj	Salori	Ganga Pollution control unit, U.P. Jal Nigam	403 MLD	Yes	Operational	Achieving Report Dt. 25.06.20 pH = 7.59 BOD : 9.0 mg / L COD : 53.0 mg / L TSS : 37.0 mg / L	14	14	SBR	Drain & Sewerage Both	Disposed to river Ganga through drain. Dried sludge is used as organic manure / Landfill.	River Ganga	River Ganga	Phase-II	
18	STP Naini	Pra yag raj	Naini	Ganga Pollution control unit, U.P. Jal Nigam	403 MLD		Operational	Achieving Report Dt. 25.06.20 pH = 7.46 BOD : 27.0 mg / L COD : 94.0 mg / L TSS : 47.0 mg / L	20	20	Activated Sludge process	Drain & Sewerage Both	Partially used for Irrigation. Disposed to River Yamuna through drain. Dried sludge is used as organic manure / Landfill.	River Yamuna	River Yamuna	Phase-II	
19			Naini	Ganga Pollution control unit, U.P. Jal Nigam	403 MLD	Yes			60	60	Activated Sludge process	Drain & Sewerage Both	Disposed to River Yamuna through drain. Dried sludge is used as organic manure / Landfill.	River Yamuna	River Yamuna	Phase-II	
20	Bhagwanpur STP 9.8	Varana	Varana	U.P. Jal Nigam	Approx. 320ML	Yes	Operational	Not Achieving Report Dt.	8.0 +1.	8.0 +1.	ASP	Network	Irrigation/Manure	Ganga	River Ganga/	Phase-II	

27	S.T.P. (15 MLD), Jharkhandi, Maherwa ki Bari, Gorakhpur	Gorakhpur	Gorakhpur	U.P. Jal Nigam	15 MLD	Yes	Operational	Achieving Report Dt. 23.06.20 pH = 7.84 BOD : 20.0 mg/L COD : 100.0 mg/L TSS : 55.0 mg/L	15	15	A.S.P.	Drain	Drain	Rangrahar Tal	Phas e-II		
28	S.T.P. (30MLD) Opp. Manyavar Kanshiram Shahri Garib Awas Yojna, Deoria bypass Road, Gorakhpur	Gorakhpur	Gorakhpur	U.P. Jal Nigam	30 MLD	Yes	Operational	Achieving Report Dt. 23.06.20 pH = 7.87 BOD : 16.0 mg/L COD : 90.0 mg/L TSS : 78.0 mg/L	30	30	A.S.P.	Drain	Drain	Rapti River Ganga (Bihar)	Phas e-II		
29	STP, Mahipur Road	Saharanpur	Saharanpur	Jal Kal	119 MLD as per information provided by Nagar Nigam	Partially Connected	Operational	Achieving Report Dt. 18.06.20 pH = 8.1 BOD : 19.0 mg/L COD : 120.0 mg/L TSS : 42.0 mg/L	38	38	UASB	Sewage treatment work	Treated Sewage discharge in to Dhamola river sludge sale to farmers	Dhamola river	Hindon river to Yamuna river	Phas e-II	
30	6.5 MLD Awas vikas Parishad STP	Luc khow	Luc khow	U.P. Awas vikas Parishad	Approx. 835 MLD		Operational	Achieving Report Dt. 09.06.20 pH = 7.9 BOD : 18 mg/L COD : 96.0 mg/L TSS : 16.0 mg/L	6.5	6.5			Gomti	Gomti	Phas e-II		
31	37.5 MLD Awas vikas Parishad STP	Luc khow	Luc khow	U.P. Awas vikas Parishad			Operational	Achieving Report Dt. 09.06.20 pH = 7.89 BOD : 16.0 mg/L COD : 88.0 mg/L TSS : 12.0 mg/L	37.5	37.5			Gomti	Gomti	Phas e-II		
32	STP, Bharwara	Luc khow	Luc khow	U.P. Jal Nigam		Yes	Operational	Achieving Report Dt. 03.06.20 pH = 8.01 BOD : 16.2 mg/L COD : 92.8 mg/L TSS : 34.6 mg/L	345	345	USAB Reactor	Drain	Gomti River Fertilizer Manure	Gomti	Phas e-II	Status Quo (As earlier)	

33	STP, Daulatganj	Luc know	Luc know	U.P. Jal Nigam		Yes	Operational	Achieving Report Dt. 09.06.20 pH = 7.89 BOD : 16.0 mg/L COD : 120.0 mg/L TSS : 46.0 mg/L	56	56	FAB Technology	Drain	Gomti	Gomti	Phase-II	Status Quo (As earlier)
34	5 MLD Hathia Nala	Sultanpur	Sultanpur	U.P. Jal Nigam	15.45 MLD	Yes	Operational	Not Achieving Report Dt. 23.06.20 pH = 8.29 BOD : 48.0 mg/L COD : 192.0 mg/L TSS : 158.0 mg/L	5	5	Oxidation Pond	----	Gomti	Gomti	Phase-II	
35	74 MLD, S.B.R., Indrapuram, Ghaziabad	Ghaziabad	Ghaziabad	U.P. Jal Nigam	74 MLD	Yes	Operational	Not Achieving Report Dt. 23.06.20 pH = 7.8 BOD : 40.0 mg/L COD : 130.0 mg/L TSS : 136.0 mg/L	74	74	S.B.R.		Hindon	Hindon	Phase-II	Show Cause Notice issued for imposing EC of Rs. 5650000=00
36	56 MLD, Trans Hindon (Indrapuram), Ghaziabad	Ghaziabad	Ghaziabad	Nagar Nigam	56 MLD	Yes	Operational	Not Achieving Report Dt. 23.06.20 pH = 7.6 BOD : 64.0 mg/L COD : 145.0 mg/L TSS : 149.0 mg/L	56	56	U.A.S.B.R.	Indrapuram Drain	Hindon	Hindon	Phase-II	Status Quo (As earlier)
37	56 MLD, S.B.R., Bapudham, Ghaziabad	Ghaziabad	Ghaziabad	Ghaziabad Development Authority	----	----	Operational	Achieving Report Dt. 23.06.20 pH = 7.5 BOD : 22.0 mg/L COD : 110.0 mg/L TSS : 48.0 mg/L	56	56	----	Dasana Drain	Hindon	Hindon	Phase-II	
38	56 MLD, Indrapuram, (GDA), Ghaziabad	Ghaziabad	Ghaziabad	Ghaziabad Development Authority	56 MLD	Yes	Operational	Achieving Report Dt. 23.06.20 pH = 7.4 BOD : 12.0 mg/L COD : 86.0 mg/L TSS : 66.0 mg/L	56	56	S.B.R.	Indrapuram Drain	Hindon	Hindon	Phase-II	
39	56 MLD, S.B.R., Dudahaida Vijay Nagar, Ghaziabad	Ghaziabad	Ghaziabad	Ghaziabad Development Authority	56 MLD	Yes	Operational	Achieving Report Dt. 23.06.20 pH = 7.4 BOD : 13.0 mg/L COD : 46.0 mg/L	56	56	S.B.R.	Dasana Drain	Hindon	Hindon	Phase-II	

4	1	56 MLD, S.B.R., Morty, Ghaziabad	Ghaziabad	Ghaziabad Development Authority	56 MLD	Operational	Achieving Report Dt. 23.06.20 pH = 7.7 BOD : 19.0 mg/L COD : 56.0 mg/L TSS : 73.0 mg/L	56	56	-----	Hindon	Hindon	Phase-II	
4	2	70 MLD, U.A.S.B.R. Dudahaia Vijay Nagar, Ghaziabad	Ghaziabad	Nagar Nigam	70 MLD	Operational	Not Achieving Report Dt. 23.06.20 pH = 7.7 BOD : 70.0 mg/L COD : 189.0 mg/L TSS : 120.0 mg/L	70	70	Dasana Drain	Hindon	Hindon	Phase-II	Status Quo (As earlier)
4	3	56 MLD, S.B.R. Govindpuram, Ghaziabad	Ghaziabad	Ghaziabad Development Authority	56 MLD	Operational	Achieving Report Dt. 23.06.20 pH = 7.8 BOD : 15.0 mg/L COD : 45.0 mg/L TSS : 57.0 mg/L	56	56	Dasana Drain	Hindon	Hindon	Phase-II	
4	4	3 MLD STP Brijhat Zone, Garhmukeshwar, Hapur	Hapur	U.P. Jal Nigam (NGRBA)	1 KLD expected As per reported AEE Jal Nigam	Operational	Achieving Report Dt. 30.06.20 pH = 7.5 BOD : 13.0 mg/L COD : 53.0 mg/L TSS : 29.0 mg/L	3	1.8	Sewer line connected upto STP but sewer line not connected with houses of Brijhat area.	Brijhat Sub-distributory of River Ganga	River Ganga (Brijhat Area)	Phase-I	
4	5	6 MLD STP Garh Zone, Garhmukeshwar, Hapur	Hapur	U.P. Jal Nigam (NGRBA)	7.32 MLD as reported in joint inspection of NBGRA Cell, CPCB	Operational	Achieving Report Dt. 30.06.20 pH = 7.6 BOD : 16.0 mg/L COD : 69.0 mg/L TSS : 41.0 mg/L	6	3.5	Sewer connected upto STP but home connection not made.	Garh Sub-distributory of River Ganga	Garh Catchment Area	Phase-I	
4	6	78 MLD, Dhadhpur, Agra	Agra	U.P. Jal Nigam	Approx. 286 MLD	Operational	Achieving Report Dt. 24.06.20 pH = 8.1	78	68.41	-----	Agriculture (on land)	On Land	Phase-II	

47	2.25 MLD, Budi ka Nagla, Agra	Agra	Agra	U.P. Jal Nigam	Operational	Yes	Operational	Not Achieving Report Dt 24.06.20 pH = 7.8 BOD : 35.0 mg/ L COD : 130.0 mg / L TSS : 68.0 mg / L	2.25	2.97	Oxidation Pond	-----	River Yamuna	River Yamuna	River Yamuna	Irrigation/River Yamuna	Phase-II	
48	10 MLD, Peelkhar, Agra	Agra	Agra	U.P. Jal Nigam	Operational	Yes	Operational	Not Achieving Report Dt 24.06.20 pH = 8.5 BOD : 41.0 mg/ L COD : 104.0 mg / L TSS : 88.0 mg / L	10	9.74	Oxidation Pond	-----	River Yamuna	River Yamuna	River Yamuna	Irrigation/River Yamuna	Phase-II	Status Quo (As earlier)
49	12 MLD, Devri Road, (Bhimnagari), Agra	Agra	Agra	U.P. Jal Nigam	Operational	Yes	Operational	Achieving Report Dt 24.06.20 pH = 8.1 BOD : 30.0 mg/ L COD : 136.0 mg / L TSS : 66.0 mg / L	12	6.35	UASB	-----	River Yamuna	River Yamuna	River Yamuna	River Yamuna	Phase-II	
50	14 MLD, Jaganpur, Sikandarpur, Agra	Agra	Agra	U.P. Jal Nigam	Operational	Yes	Operational	Achieving Report Dt 24.06.20 pH = 7.6 BOD : 24.0 mg/ L COD : 99.0 mg / L TSS : 54.0 mg / L	14	13.39	UASB	-----	Agriculture (on land)	On Land	On Land	Onland	Phase-II	
51	40 MLD, Sadarban, Bichhpuri, Agra	Agra	Agra	U.P. Jal Nigam	Operational	Yes	Operational	Achieving Report Dt 24.06.20 pH = 8.1 BOD : 28.0 mg/ L COD : 109.0 mg / L TSS : 48.0 mg / L	40	18.73	UASB	-----	River Yamuna	River Yamuna	River Yamuna	River Yamuna	Phase-II	
52	24 MLD, Dhadhpura (New), Agra	Agra	Agra	U.P. Jal Nigam	Operational	Yes	Operational	Achieving Report Dt 24.06.20 pH = 7.8 BOD : 27.0 mg/ L COD : 114.0 mg / L TSS : 46.0 mg / L	24	18.91	UASB	-----	Agriculture (on land)	On Land	Onland	Onland	Phase-II	
5	36 MLD	Agra	Agra	ADA	Operational		Operational	Achieving	36	36	SBR	Land/ Agra	Land/ Agra	On Land	Onland	Onland	Phase-II	

59	07 MLD, Pallavpura m-2, Meerut	Meerut Development Authority	Meerut	Meerut	Operational	Achieving Report Dt. 22.06.20 pH = 7.7 BOD : 12.0 mg / L COD : 132.0 mg / L. TSS : 47.0 mg / L	7	7	Chamber, Aeration Tank, Clarifier, Filter Press Coarse Bar Screen, Equalization Tank, Fine Bar Screen, Grit Removal Chamber, Aeration Tank, Clarifier, Filter Press	River Kali (East)	River Kali (East)	Phas e-1
60	15 MLD, Vedvyaspu ri Meerut	Meerut Development Authority	Meerut	Meerut	Operational	Achieving Report Dt. 22.06.20 pH = 7.5 BOD : 11.0 mg / L COD : 132.0 mg / L. TSS : 46.0 mg / L	15	15	Coarse Bar Screen, Equalization Tank, Fine Bar Screen, Grit Removal Chamber, Aeration Tank, Clarifier, Filter Press	River Kali (East)	River Kali (East)	Phas e-1
61	06 MLD, Rakshapur am, Meerut	Meerut Development Authority	Meerut	Meerut	Operational	Achieving Report Dt. 22.06.20 pH = 7.6 BOD : 16.0 mg / L COD : 138.0 mg / L. TSS : 60.0 mg / L	6	6	Coarse Bar Screen, Equalization Tank, Fine Bar Screen, Grit Removal Chamber, Aeration Tank, Clarifier, Filter Press	River Kali (East)	River Kali (East)	Phas e-1
62	06 MLD, Shradhapu ri-1, Meerut	Meerut Development Authority	Meerut	Meerut	Operational	Achieving Report Dt. 22.06.20 pH = 7.5 BOD : 12.0 mg / L COD : 134.0 mg / L. TSS : 47.0 mg / L	6	6	Coarse Bar Screen, Equalization Tank, Fine Bar Screen, Grit Removal Chamber, Aeration Tank, Clarifier, Filter Press	River Kali (East)	River Kali (East)	Phas e-1
63	06 MLD Sainik Vihar		Meerut	Meerut	Operational	Achieving Report Dt. 22.06.20 pH = 7.6 BOD : 16.0 mg /	6	6				Phas e-1

64	5 MLD Modipuram Tiraha	Meerut Development Authority	Meerut	Meerut Development Authority	Operational	Yes	213.67	213.67	Yes	Operational	<p>L COD : 162.0 mg/L TSS : 46.0 mg/L</p> <p>Achieving Report Dt. 22.06.20 pH = 7.4 BOD : 16.0 mg/L L COD : 158.0 mg/L TSS : 48.0 mg/L</p>	5	5							Phase-I	
65	07 MLD, Sports Goods Complex, Meerut	Meerut Development Authority	Meerut	Meerut Development Authority	Operational					Operational	<p>Achieving Report Dt. 22.06.20 pH = 7.3 BOD : 13.0 mg/L L COD : 136.0 mg/L TSS : 47.0 mg/L</p>	7	7	Coarse Bar Screen, Equalization Tank, Fine Bar Screen, Grit Removal Chamber, Aeration Tank, Clarifier, Filter Press	River Kali (East)	River Kali (East)				Phase-I	
66	10 MLD, Ganga Nagar, Meerut	Meerut Development Authority	Meerut	Meerut Development Authority	Operational					Operational	<p>Achieving Report Dt. 22.06.20 pH = 7.5 BOD : 16.0 mg/L L COD : 172.0 mg/L TSS : 54.0 mg/L</p>	10	10	Course Bar Screen, Equalization Tank, Fine Bar Screen, Grit Removal Chamber, Aeration Tank, Clarifier, Filter Press	River Kali (East)	River Kali (East)				Phase-I	
67	72 MLD Garh road (Jagruti vihar)	U.P. Jal Nigam	Meerut	U.P. Jal Nigam	Operational	Yes	213.67	213.67	Yes	Operational	<p>Achieving Report Dt. 22.06.20 pH = 7.5 BOD : 8.0 mg/L COD : 98.0 mg/L L TSS : 48.0 mg/L</p>	72	28	SBR	River Kali (East)	River Kali (East)	Treated sewage by conduit and sludge to pit	Sewerage network	Drain	Phase-I	
68	06 MLD, Shradhapuri-Phase-2, Meerut	Meerut Development Authority	Meerut	Meerut Development Authority	Operational					Operational	<p>Achieving Report Dt. 22.06.20 pH = 7.6 BOD : 12.0 mg/L L COD : 136.0 mg/L TSS : 45.0 mg/L</p>	6	6	Coarse Bar Screen, Equalization Tank, Fine Bar Screen, Grit Removal Chamber, Aeration Tank, Clarifier, Filter Press	River Kali (East)	River Kali (East)				Phase-I	
69	Nagar Palika	Nagar Palika	Muzaffar	Nagar Palika	Operational	Yes	100 MLD	100 MLD	Yes	Operational	<p>Achieving Report Dt. 32.05.20</p>	32.5	32.5	facultative Pond	River Kali	River Kali	-----	Drain	Hindon	Phase-II	

70	Circle 6	Parishad, Muzaffarnagar	Nagar	Nagar	Parishad Muzaffarnagar	12 MLD	Yes	Operational	al	16.06.20 pH = 7.7 BOD : 22.0 mg / L COD : 88.0 mg / L TSS : 46.0 mg / L	Achieving Report Dt. 16.06.20 pH = 7.67 BOD : 24.0 mg / L COD : 148.0 mg / L TSS : 38.0 mg / L	12	12	Screen, Waste Removal Conveyor, Reactor, Aeration Lagoon, S.D.B	River Saryu	River Saryu	Phas e-II	West	
71		13.59 MLD, Masani, Mathura	Matthura	Nagar	Nagar Palika Parishad	20 MLD		Operational	Operational	Not Achieving Report Dt. 23.06.20 pH = 7.0 BOD : 72.0 mg / L COD : 352.0 mg / L TSS : 216.0 mg / L	13.59	8	Oxidation Pond	River Yamuna	River Yamuna	Phas e-II	Status Quo (As earlier)		
72		14.5 MLD, Trans Yamuna, Jamunapur, Mathura	Matthura	Nagar	Nagar Palika Parishad	30 MLD		Operational	Operational	Not Achieving Report Dt. 23.06.20 pH = 7.0 BOD : 60.0 mg / L COD : 320.0 mg / L TSS : 186.0 mg / L	14.5	7	Oxidation Pond	River Yamuna	River Yamuna	Phas e-II	Status Quo (As earlier)		
73		08 MLD, STP Near 100 Bed Hospital Vrindavan, Mathura	Matthura	Nagar	U.P. Jal Nigam	8.0 MLD		Operational	Operational	Not Achieving Report Dt. 23.06.20 pH = 7.2 BOD : 40.0 mg / L COD : 272.0 mg / L TSS : 110.0 mg / L	8	7	USAB Reactor	River Yamuna	River Yamuna	Phas e-II	Status Quo (As earlier)		
74		16 MLD, Trans Yamuna, Laxmi Nagar, Mathura	Matthura	Nagar	U.P. Jal Nigam	16 MLD		Operational	Operational	Not Achieving Report Dt. 23.06.20 pH = 7.4 BOD : 42.0 mg / L COD : 288.0 mg / L TSS : 114.0 mg / L	16	6	USAB Reactor	River Yamuna	River Yamuna	Phas e-II	Status Quo (As earlier)		
75		2.76 MLD Goverdhan STP	Matthura	Nagar	Nagar Palika Parishad	2.5 MLD		Operational	Operational	Not Achieving Report Dt. 23.06.20 pH = 6.9 BOD : 40.0 mg / L COD : 272.0 mg / L TSS : 130.0 mg / L	2.76	2.76	Oxidation Pond	Drain	River Yamuna	Phas e-II	Status Quo (As earlier)		

76	33 MLD, Sector-54, Noida	Noida	Noida	Noida Authority				Operational	Achieving Report Dt 24.06.20 pH = 7.56 BOD : 13.5 mg / L COD : 116.0 mg / L TSS : 58.0 mg / L	33	33	SBR			River Yamuna	River Yamuna	Phas e-II
77	25 MLD, Sector-50, Noida	Noida	Noida	Noida Authority				Operational	Achieving Report Dt 24.06.20 pH = 7.31 BOD : 12.0 mg / L COD : 112.0 mg / L TSS : 54.0 mg / L	25	25	SBR			River Yamuna	River Yamuna	Phas e-II
78	35 MLD, Sector-123, Noida	Noida	Noida	Noida Authority				Operational	Achieving Report Dt 24.06.20 pH = 7.52 BOD : 16.5 mg / L COD : 144.0 mg / L TSS : 65.0 mg / L	35	35	SBR			Hindon	Hindon	Phas e-II
79	50 MLD, Sector-168, Noida	Noida	Noida	Noida Authority				Operational	Achieving Report Dt 24.06.20 pH = 7.49 BOD : 18.0 mg / L COD : 152.0 mg / L TSS : 68.0 mg / L	50	50	SBR			River Yamuna	River Yamuna	Phas e-II
80	2.0 MLD Greater Noida Authority STP, Vill-Badalpur	Greater Noida	Greater Noida	Greater Noida Authority			Yes	Operational	Achieving Report Dt 24.06.20 pH = 7.63 BOD : 18.0 mg / L COD : 144.0 mg / L TSS : 67.0 mg / L	2	2	MBBR	Drain	Drain	Hindon	River Yamuna	Phas e-II
81	137 MLD, Kasana, Greater Noida	Greater Noida	Greater Noida	Greater Noida Authority				Operational	Achieving Report Dt 24.06.20 pH = 7.61 BOD : 15.0 mg / L COD : 136.0 mg / L TSS : 64.0 mg / L	137	45	Grit Removal, Reaction Chamber, Centrifuge Disinfection Tank			Hindon	Hindon	Phas e-II
82	34 MLD, Sector-50 Noida	Noida	Noida	Noida Authority				Operational	Achieving Report Dt 24.06.20 pH = 7.43 BOD : 15.0 mg / L COD : 124.0	34	34	SBR			River Yamuna	River Yamuna	Phas e-II

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83	54 MLD, Sector-54, Noida	Noida	Noida Authority	Operational	mg / L TSS : 62.0 Achieving Report Dt 24.06.20 pH = 7.38 BOD : 13.5 mg / L COD : 120.0 mg / L TSS : 60.0 mg / L	54	54	SBR	By Sever Line	Treated Sewage - For Irrigation & Sludge-as Manure in Agricultura l Field	River Yamuna	River Yamuna	Phase-II
84	0.805 MLD, Ahara Road, Zone-A, Anoopshahar	Bul and hshahar	U.P. Jal Nigam	Operational	Achieving Report Dt. 29.06.20 pH = 7.5 BOD : 22.0 mg / L COD : 168.0 mg / L TSS : 87.0 mg / L	0.805	0.805	Oxidation Pond	By Sever Line	Treated Sewage - For Irrigation & Sludge-as Manure in Agricultura l Field	For Irrigation	River Ganga	Phase-I
85	1.75 MLD, Ahara Road, Zone-B, Anoopshahar	Bul and hshahar	U.P. Jal Nigam	Operational	Achieving Report Dt. 09.06.20 pH = 7.4 BOD : 26.0 mg / L COD : 146.0 mg / L TSS : 95.0 mg / L	1.75	1.75	Oxidation Pond	By Sever Line	Treated Sewage - For Irrigation & Sludge-as Manure in Agricultura l Field	Ganga	River Ganga	Phase-I
86	04 MLD Narora (NGRBA)	Bul and hshahar	-----	Operational	Achieving Report Dt. 08.06.20 pH = 7.6 BOD : 20.0 mg / L COD : 136.0 mg / L TSS : 69.0 mg / L	4	4	SBR	By Sever Line	Treated Sewage - For Irrigation & Sludge-as Manure in Agricultura l Field	For Irrigation	-----	Phase-I
87	2.25 MLD, Narora Atomic power station Narora Township	Bul and hshahar	-----	Operational	Achieving Report Dt. 22.06.20 pH = 7.4 BOD : 24.0 mg / L COD : 152.0 mg / L TSS : 72.0 mg / L	2.25	2.25	Activated Sludge Process	By Sever Line	Treated Sewage - For Irrigation & Sludge-as Manure in Agricultura l Field	For Irrigation	-----	Phase-I
88	1.5 MLD Anoopshahar Zone A (NGRBA)	Bul and hshahar	U.P. Jal Nigam	Operational	Achieving Report Dt. 09.06.20 pH = 7.5 BOD : 22.0 mg / L COD : 160.0 mg / L TSS : 89.0 mg / L	1.5	1.5	MBBR Technology	By Sever Line	Treated Sewage- For Irrigation	For Irrigation	River Ganga	Phase-I
89	STP, Zone-B Anoopshahar	Bul and hshahar	-----	Operational	Achieving Report Dt. 29.06.20	1.0	1.0	MBBR Technology	By Sever Line	Treated Sewage- Ganga	River Ganga	River Ganga	Phase-I

90	Circle 7	24 MLD Bijoor	Bijoor	har	har	har	U.P. Jal Nigam	14 MLD	Operational	Achieving Report Dt. 16/06/20 pH = 7.7 BOD : 20.0 mg / L COD : 64.0 mg / L TSS : 102.0 mg / L	24	10	UASB	NA	NA	NA	Hemraj Drain	River Ganga	Phase-I
91		58 MLD Moradabad	Moradabad	har	har	har	U.P. Jal Nigam	-----	Operational	Not Achieving Report Dt. 23.06.20 pH = 7.5 BOD : 38.0 mg / L COD : 136.0 mg / L TSS : 66.0 mg / L	58	NA	SBR	NA	NA	NA	Ramganga River	Ramganga River	Phase-I
92		15 MLD Pehrigaon	Rampur	har	har	har	U.P. Jal Nigam	-----	Operational	Not Achieving Report Dt. 30.06.20 pH = 7.7 BOD : 38.0 mg / L COD : 120.0 mg / L TSS : 72.0 mg / L	15	NA	SBR	NA	NA	NA	Ramganga River	Ramganga River	Phase-I
93		14 MLD Benzirpur	Rampur	har	har	har	U.P. Jal Nigam	-----	Operational	Achieving Report Dt. 30.06.20 pH = 7.8 BOD : 22.0 mg / L COD : 88.0 mg / L TSS : 43.0 mg / L	14	NA	SBR	NA	NA	NA	Ramganga River	Ramganga River	Phase-I
94		5 MLD Rampur	Rampur	har	har	har	U.P. Jal Nigam	-----	Operational	Not Achieving Report Dt. 30.06.20 pH = 7.6 BOD : 48.0 mg / L COD : 160.0 mg / L TSS : 54.0 mg / L	5	NA	NA	NA	NA	NA	Ramganga River	Ramganga River	Phase-I

Review of Progress by Oversight Committee: In the light of directions of Hon NGT, the Oversight Committee reviewed the progress in the matter on 30.7.2020. The main issues are as follows:

The total water consumption of urban population as per 2011 census was 150 liters per capita per day. Sewage generation in the state is 5500 MLD. The State has 104 STPs with installed capacity of 3980 MLD. i.e. 72% against which capacity utilization is 2240 MLD. It is submitted that 62 STPs are under construction. The total capacity of STPs till 2021 would be 4781 MLD.

Sri Amit Chandra, representative of UPPCB mentioned that the status of ETPs/STPs and CETPs in the State is as follows:

SL No.	ETPs/STPs/CETPs	Quantity
1	Inventoried Industries in Red Category.	2974
	Operational Industries in Red Category	2058
	Complying Industries in Red Category	1970
	Non Complying Industries in Red Category	88
2	Total STPs	104
	Operational STPs	96
	Not operational	08
	STPs adhering to norms	72
	STPs not adhering to norms	24
3.	Complying CETPs	07

The Committee was informed that out of 88 defaulting/non-complying Units, 17 Units have been closed, show cause notices have been issued to 34 Units

It was stated that in the State, there are 104 STPs out of which 02 are non-functional with a total established capacity of 3298.84 MLD; 62 STPs with total capacity of 1522.16 MLD are under construction and DPR for 12 STPs with a proposed capacity of 425 MLD have been sent to NMCG for approval.

It was mentioned by the UPSIDA that their control room is functioning. 1152 ETPs from polluted industries are connected to the control room and to the OCEMS.

The State has promulgated Septage Policy on 31.10.2019.

Reuse of Treated Water:

Out of 2248 MLD water, 410 MLD treated water is being used for agricultural purposes. It was directed that action plan should be evolved for 100% use of treated water. In spite of repeated instructions of Hon'ble NGT, the State has neither prepared action plan nor has submitted it to the Hon'ble NGT though the time line of 30.06.2020 is already over. It was the responsibility of the Principal Secretary, Urban Development to ensure it and the Chief Secretary was to over-see the implementation. The Committee directed the Principal Secretary, Urban Development to immediately submit the action plan to the CPCB. Special Secretary, Urban Development Shri Sanjay Yadav assured the Committee that they would be sending action plan by 31.07.2020.

1. The Oversight Committee also discussed the issue of Groundwater and reverse boring in separate meetings. It was pointed out that vide order dated **05.12.1996**, the **Hon'ble Supreme Court had observed that the matter of Ground Water needed to be dealt with under the Environment (Protection) Act, 1986 (EP Act, 1986)** by the Central Government, referable to Entry 13, List I of the Seventh Schedule read with Article 253 of the Constitution. **The Court had overturned the MoJS's stand that control of groundwater was States' responsibility because water was the State subject.** The Court had observed that the management of water resources to achieve overall aspirational goal of sustainable development warrants legal interventions based on the principles of inter and intra generational equity, the precautionary principle, conservation of natural resources and environmental protection are covered by the EP Act, 1986. On **10.12.1996**, the **Hon'ble Supreme Court had held that The Central Government in the Ministry of Environment and Forest shall constitute the Central Groundwater Board as an Authority under Section 3(3) of the Act.** *The Authority so constituted shall exercise all the powers under the Act necessary for the purpose of regulation and control of groundwater management and development. It was pointed out that so far there is no Central Act on Ground water. Some States like UP have come out with their State Acts on the subject.*
2. *In the light of the Supreme Court Order and the State Act, the Oversight Committee felt that the roles of Central Ground Water Authority and State Ground Water Authority need to be clarified. The Central Government needs to come out atleast with a model legislation on Ground water to ensure uniformity amongst States.*
3. The Committee felt that reverse boring of untreated water into the aquifers is also arising as a sensitive issue, in Chhapraula of Greater Noida as per the news published in India Today titled 'Shutters down on industries in cancer belt of Uttar Pradesh' by Baishali Adak on 21 Dec 2015. It highlighted this issue based upon the complaints of the Locals inhabitants that industries in Chhapraula

Industrial Area are not only withdrawing ground water for their operations but also dumping their effluents through 'reverse boring' resulting in poisoning of the groundwater. *The Committee felt that though there are complaints of reverse boring and consequent contamination of groundwater leading to widespread diseases and even mortality in affected areas, the issue has not been dealt with the seriousness that it deserves. Presently Reverse Boring is dealt with alongwith other offences for polluting water sources under Section 24(1 a) of Water Pollution Act 1974 with penalty clause under Section 43. The Committee felt that specific provisions need to be done for Reverse Boring and the penalty amount needs to be increased because this act is similar to abetment to mass murder of the community. UPPCB/CGWA should also apprise the committee of the number of cases of reverse boring identified in the State, action taken against them and remedial action resorted to, if any.*

Short Compliance report

OA No. 593/2017 in Re: Paryavaran Suraksha Samiti & Anr. Versus Union of India & Ors																	
S. No.	Directions by Hon'ble NGT	Concerned Department	Compliance status														
1.	Compliance status of all CETPs/ETPs/STPs functioning in the State.	UPPCB	<p>Partially Complied Total STPs: 105 Operational STPs: 97 (List annexed as Annexure 4) Not operational: 8 (List annexed as Annexure 5) STPs adhering to norms: 83 STPs not adhering to norms: 22 Total CETPs : 07 Complying and operational CETPs: 07</p>														
2.	Status of action taken against non-compliant STPs/ETPs/CTEPs/Industrial units	UPSIDA	<p>Partially Complied The Committee was informed that out of 88 defaulting/non-complying Units, 17 Units have been closed, show cause notices have been issued to 37 Units and action under process against 34 units.</p> <table border="1"> <thead> <tr> <th colspan="2">ETPs</th> </tr> </thead> <tbody> <tr> <td>Industries not Complying</td> <td>282</td> </tr> <tr> <td>Show Cause</td> <td>57</td> </tr> <tr> <td>Closure</td> <td>99</td> </tr> <tr> <td colspan="2">Action under process:</td> </tr> <tr> <td>Prosecution Filed</td> <td>18</td> </tr> <tr> <td>Conviction</td> <td>04</td> </tr> </tbody> </table>	ETPs		Industries not Complying	282	Show Cause	57	Closure	99	Action under process:		Prosecution Filed	18	Conviction	04
ETPs																	
Industries not Complying	282																
Show Cause	57																
Closure	99																
Action under process:																	
Prosecution Filed	18																
Conviction	04																

			EC imposed	22.59 Cr
			STPs	
			EC imposed	2.73 Cr
			EC recovered	0.09 Cr
			Show Cause for EC	36.87 Cr
			The above Environmental Compensation is imposed since May, 2019 to June, 2020	
3	Status of online monitoring of CETPs/ETPs/STPs through OCEMS and connections of the online monitoring data at the CPCB/SPCBs.	Urban Development Department	Partially Complied In 1126 GPIs and 05 CETPs, OCEMS are installed and connected to the online monitoring data at the CPCB/SPCBs. 1152 ETPs from polluted industries are connected to the control room and to the OCEMS.	
4	States which have not addressed all the action points with regard to the utilisation of sewage treated water may do so promptly latest before 30.06.2020, reducing the time lines in the action plans. The timelines must coincide with the 50 timelines for setting up of STPs since both the issues are interconnected. The CPCB may compile further information on the subject accordingly	Urban Development Department	Partially Complied Out of 2248 MLD water, 410 MLD treated water is being used for agricultural purposes	
5	Status of in-situ remediation in untapped drains utilizing interim measures (Phyto/bioremediation).	Urban Development Department	As per the information provided by the UP Jal Nigam and the monitoring done by UPPCB, 20 drains at Prayagraj, 04 drains at Pratapgarh, 07 drains at Jhansi 7 and 05 drains at Aamgarh have been tapped and work of in-situ remediation utilising interim measure (bio/phyto-remediation).	
6	Action plan for the State of Uttar Pradesh to reach the target of 100% treatment of sewage.	Urban Development	Not Complied No progress report provided	
7	State of promotion of use	Department	Not Complied	

	of wastewater for various usages and action plan for supply of treated wastewater for industrial clusters?		No progress report provided
8	Monitoring strategies and institutional mechanism evolved for ensuring compliance in the above-mentioned issues by Ministry of Jal Shakti with assistance of NMCB & CPCB.	Urban Development	Not Complied No progress report provided
9	CPCB may further continue efforts on compilation of River Basin-wise data.	CPCB	Not Complied No progress report provided
10	Status of study and analyse of extent of reduction of industrial and sewage pollution load on the environment, including industrial areas and rivers and other water bodies and submit its detailed report to the Tribunal.	CPCB	Not Complied No progress report provided
11	During the lockdown period there are reports that the water quality of river has improved, the reasons for the same may be got studied and analysed by the CPCB and report submitted to this Tribunal. If the activities reopen, the compliance to standards must be maintained by ensuring full compliance of law by authorities statutorily responsible for the same.	CPCB	Not Complied No progress report provided
12	States which have not addressed all the action	CPCB	Not Complied

	points with regard to the utilisation of sewage treated water may do so promptly latest before 30.06.2020, reducing the time lines in the action plans. The timelines must coincide with the 50 timelines for setting up of STPs since both the issues are interconnected. The CPCB may compile further information on the subject accordingly		
13	The CPCB may furnish its report by 15.09.2020 giving the status of furnishing of action plans and their execution as on 31.08.2020	CPCB	Not Complied
14	Monitoring strategies and institutional mechanism evolved for ensuring compliance in the above-mentioned issues by Ministry of Jal Shakti with assistance of NMCB & CPCB.	CPCB	Not Complied

Recommendations

In view of the above, we recommend as follows:

1. The action plan for 100% sewage treatment and action plan for reuse of the treated water should be prepared as directed by the Hon'ble NGT in its order. The Committee directed the Principal Secretary, Urban Development to submit the action plan to the CPCB immediately as they have already crossed the prescribed time limit. A copy of both the action plans should also be given to the committee.

2. The issue of Groundwater is being dealt by Central Ground Water Board as per Supreme Court Orders. Recently some States including UP have passed their own legislations on the subject and created their own State Boards. In the light of the Supreme Court Order and the State Act, the Oversight Committee felt that the roles of Central Ground Water Board /Authority and State Ground Water Board/ Authority need to be clarified. Also the Central Government needs to come out atleast with a legislation/model legislation on Ground water to ensure uniformity amongst States.
3. The Committee felt that though there are complaints of reverse boring and consequent contamination of groundwater leading to widespread diseases and even mortality in affected areas, the issue has not been dealt with the seriousness that it deserves. Presently Reverse Boring is dealt with alongwith other offences for polluting water sources under Section 24(1 a) of Water Pollution Act 1974 with penalty clause under Section 43. The Committee felt that specific provisions need to be done for Reverse Boring and the penalty amount needs to be increased because this act is similar to abetment to mass murder of the community.
4. OCEMS for STPs: CPCB has installed 36 real time monitoring stations all across the country out of which 21 are in Uttar Pradesh as part of the Online Continuous Effluent Monitoring System(OCEMS). The number of stations in Ganga is 15, 5 on its tributaries and 1 is on a drain. A central control room has been established at UPPCB HQs to do 24x7 monitoring of pollution data relating to these stations. The system was very effective in monitoring pollution in Ganga river during Kumbh and was widely appreciated. The Committee feels that these stations be established in all Polluted River Stretches so that all gap areas are covered and major polluting sources are monitored on 24x7 basis. UPPCB may be directed to ascertain the number of such stations required for ensuring monitoring of all such polluted river stretches in the State. A list regarding the location and tentative cost of setting up the stations alongwith likely sources of funding may be prepared by SPCB and submitted to the Committee within one month. The online monitoring stations will overcome the challenges of manual monitoring and prevent data fudging.

5. OCEMS for industries: The State Pollution Control Board should ensure compulsory installation of Online Continuous Effluent Monitoring System (OCEMS) in all GPIs along with Pan-tilt Zoom Web Camera with open access to the department. Consent to operate shall be provided only after such compliance.
6. Even after so much of emphasis the District Environment Plan (DEP) has not been finalized yet. UPPCB may be directed to get it implemented in all the Districts within a month , failing which adverse entries be recorded in the ACRs of concerned officers. The DEPs should focus inter alia on the working of ETPs, STPs and CETPs.
7. As per the compliance report of UPPCB it is evident that they are continuously monitoring the STPs/ETPs/CETPs and have installed OCEMS in the State for online monitoring still the same information is not reflected in the report of CPCB. Thus, it is directed that UPPCB should timely submit their progress report to the CPCB..
8. Chief Secretary may be directed to take immediate steps to activate the district level Environment committee to meet regularly at least once in two weeks as directed by Hon'ble NGT. It will help to tackle the issues, adversely affecting the environment at an early stage.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of UP for necessary action. The report be uploaded on the website of the committee.

18-09-2020

18-09-2020

X Anup Chandra Pandey

Dr Anup Chandra Pandey
Member, Oversight Committee
Signed by: ANUP CHANDRA PANDEY

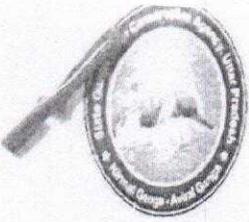
X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

September 18, 2020

Please visit our website: oscngt.upsdc.gov.in for more information.

Annexures: As above



48

Website-www.sgrca.o
Phone No.0522-223554

**OFFICE OF PROJECT DIRECTOR
STATE MISSION FOR CLEAN GANGA**

Annexure - 1

**PLOT-18, SECTOR -7, GOMTI NAGAR EXTENSION,
DULB BUILDING, LUCKNOW-226010**

Letter no. 768/0555/SMCG 102

Date: 31/07/2020

To,
The Chairman,
Oversight Committee, NGT
Lucknow, UP

Subject: Regarding the information sought during the video conference meet held dated 30-07-2020 to review the compliance status of OA No 593/2017 With OA No 148/2016.

Sir,

Information was sought from SMCG regarding the Updated status of STP in Uttar Pradesh, in Video conferencing meeting held dated 30-07-2020 to review the compliance status of OA No 593/2017 With OA No 148/2016.

As per the data made available to SMCG from various Nodal agencies, the information requested by Oversight Committee is as mentioned below.

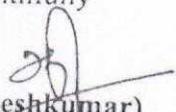
1. In Uttar Pradesh there are total 104 STP (102 no's functional & 2 no's unfunctional) across 33 cities with a total established capacity of 3298.84 MLD. **List attached Annexure-I**
2. Total 62 no's of STP with a Total Capacity of 1522.16 MLD are under construction in Uttar Pradesh. **List attached Annexure-II**
3. DPR for 12 Projects with a proposed STP capacity of 425 MLD are sent to NMCG for approval. **List attached Annexure-III**

SMCG have requested DG, NMCG to expedite the process of approval of the above mentioned DPR's vide letter no 727/0032/SMCG-UP/09, Dated: 21 July, 2020. **Copy Enclosed.**
Chief Secretary, Govt of UP have also requested DG, NMCG to expedite the process of approval of the DPR's vide letter no Bha.Sa.17/76-2-2020-26NG/2020, Dated 31st July,2020. **Copy Enclosed**

This is for kind information and necessary action.

Enclosure: As above

Yours Faithfully


(Annavi Dineshkumar)
Additional Project Director

o/c

राजेन्द्र कुमार तिवारी
आई.ए.एस



लोक भवन

लखनऊ- 226001

ई-मेल: csup@nic.in

फोन: (0522)2289212, 2289296 (का.)

(0522)2239461, 2237299 (आ.)

(0522)2239283 (फैक्स)

नमामि गंगे तथा ग्रामीण जलापूर्ति अनुभाग-2
लखनऊ : दिनांक 31 जुलाई, 2020

प्रिय महोदय

नमामि गंगे कार्यक्रम के अन्तर्गत राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली को प्रेषित की गयी परियोजनाओं की डी.पी.आर. की स्वीकृति विषयक अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उ0प्र0 के पत्र संख्या-727/0032/एसएमसीजी-यूपी/09, दिनांक 21 जुलाई, 2020 (प्रति संलग्न) का कृपया संदर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा 10 परियोजनाओं की विस्तृत आगणन रिपोर्ट (डी.पी.आर.) राष्ट्रीय स्वच्छ गंगा मिशन, भारत सरकार को प्रेषित की गयी थी, जिसकी स्वीकृति अभी तक अपेक्षित है।

2- अतः आपसे अनुरोध है कि कृपया नमामि गंगे कार्यक्रम के अन्तर्गत राज्य स्वच्छ गंगा मिशन, उ0प्र0 द्वारा प्रेषित निम्न परियोजनाओं की स्वीकृति शीघ्र दिये जाने हेतु आवश्यक कार्यवाही करने का कष्ट करें:-

Sl.No.	Name of the project	Cost (Rs in Cr.)	Present Status
1	Interception & Diversion and STP at Kalpi Town, Distt. Jalon, UP	86.10	DPR sent to NMCG vide letter no. 318/SMCG-UP/376 dated 30.03.2020
2	Interception & Diversion and STP at Banda Town, UP	144.44	DPR sent to NMCG vide letter no. 319/SMCG-UP/609/ 01 dated 30.03.2020
3	Interception & Diversion and STP at Fatehgarh-Farrukhabad, UP	408.89	Under Third Party Appraisal
4	Rehabilitation of old trunk sewer Kanpur, UP	182.68	DPR sent to NMCG vide letter no. 320/SMCG-UP/592 dated 07.05.2020
5	Interception & Diversion and STP at Loni, Distt. Ghaziabad, UP	384.66	DPR sent to NMCG vide letter no. 501/SMCG-UP/0032/ 06 dated 02.06.2020
6	Interception & Diversion and STP at Kairana Town, Distt. Shamli, UP	68.63	DPR Directly submitted in NMCG office by UPJN
7	DPR for Interception & Diversion and STP works for Gulaotli town, Bulandshahar, UP	74.91	DPR sent to NMCG vide letter no. 547/SMCG-UP/00540/ 01 dated 11.06.2020
8	DPR for Interception & Diversion and STP works for Saharanpur town, UP	767.47	DPR sent to NMCG vide letter no. 526/SMCG-UP/612-T/ 01 dated 08.06.2020
9	DPR for Pollution Abatement of River Gomati at Lucknow, Phase-II, UP	557.74	DPR sent to NMCG vide letter no. 510/SMCG-UP/0369-T/ 02 dated 05.06.2020
10	DPR for Interception & Diversion and STP works for Deoband town, Saharanpur, UP	81.79	DPR sent to NMCG vide letter no. 597/SMCG-UP/0472-T/ 04 dated 26.06.2020
	Total	2757.31	

संलग्नक:- यथोक्त।

सल्ले,

भवदीय,
30-07-20
(राजेन्द्र कुमार तिवारी)

श्री राजीव रंजन मिश्रा,
महानिदेशक,
राष्ट्रीय स्वच्छ गंगा मिशन,
भारत सरकार,
नई दिल्ली।



**कार्यालय परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन-उत्तर प्रदेश**
प्लॉट नं०-18, सेक्टर-7, गोमती नगर विस्तार योजना, लखनऊ।

Website [http:// www.smcg-up.org](http://www.smcg-up.org) /E-mail: ta@smcg-up.org

पत्र संख्या- 727 / 6032 / SMCG-UP/09 दिनांक : 2/ जुलाई, 2020

सेवा में,

महानिदेशक,
राष्ट्रीय स्वच्छ गंगा मिशन,
मेजर ध्यान चन्द्र स्टेडियम,
प्रथम तल, इन्डिया गेट,
नई दिल्ली-110002

विषय:-नमाभि गंगे कार्यक्रम के अन्तर्गत स्वीकृति हेतु एन.एम.सी.जी. भेजी गयी परियोजनाओं की डी.पी. आर. के संबंध में।

महोदय,

कृपया संयुक्त प्रबन्ध निदेशक, उ०प्र० जल निगम, लखनऊ के पत्र सं०-392/022-0272/(33) 2020 दिनांक 10.07.2020 (छायाप्रति संलग्न) का संदर्भ ग्रहण करने का कष्ट करें। उपरोक्त के कम में अवगत कराना है कि मुख्य सचिव महोदय उ०प्र० शासन की अध्यक्षता में दिनांक 09.07.2020 को सम्पन्न बैठक में, विभिन्न नदियों में गिर रहे नालों की टैपिंग एवं नगरों के सीवेज गैप को पूर्ण करने के लिए विरचित डी.पी.आर. की समीक्षा की गयी। समीक्षा के उपरान्त जल निगम से एस.एम.सी.जी. में प्रेषित की गयी डी.पी.आर. को एन.एम.सी.जी. से स्वीकृति प्राप्त करने हेतु निर्देशित किया गया है।

वर्तमान में उ०प्र० जल निगम से प्राप्त निम्नलिखित योजनाओं की डी.पी.आर. दिये गये संदर्भों के साथ राष्ट्रीय स्वच्छ गंगा मिशन, भारत सरकार को प्रेषित की गयी है:-

Sl.No.	Name of the project	Cost (Rs in Cr.)	Present Status
1	I&D STP at Kalpi Town	86.10	DPR sent to NMCG vide letter no. 318/SMCG-UP/376 dated 30.03.2020
2	I&D STP at Banda Town	144.44	DPR sent to NMCG vide letter no. 319/SMCG-UP/609/01 dated 30.03.2020
3	I&D STP at Fatehgarh-Farrukhabad	408.89	Under Third Party Appraisal
4	Rehabilitation of old trunk sewer Kanpur	182.68	DPR sent to NMCG vide letter no. 320/SMCG-UP/592 dated 07.05.2020
5	I&D STP at Loni, Distt. Ghaziabad	384.66	DPR sent to NMCG vide letter no. 501/SMCG-UP/0032/06 dated 02.06.2020
6	I&D and STP at Kairana Town, Distt. Shamli	68.63	DPR Directly submitted in NMCG office by UPJN
7	DPR for I&D and STP works for Gulaothi town	74.91	DPR sent to NMCG vide letter no. 547/SMCG-UP/00540/01 dated 11.06.2020
8	DPR for I&D and STP works for Saharanpur town	767.47	DPR sent to NMCG vide letter no. 526/SMCG-UP/612-T/01 dated 08.06.2020
9	DPR for Pollution Abatement of River Gomati at Lucknow, Phase-II	557.74	DPR sent to NMCG vide letter no. 510/SMCG-UP/0369-T/02 dated 05.06.2020
10	DPR for I&D and STP works for Deoband town	81.79	DPR sent to NMCG vide letter no. 597/SMCG-UP/0472-T/04 dated 26.06.2020
	Total	2757.31	

10/6

आपसे अनुरोध है कि राज्य स्वच्छ गंगा से प्रेषित उपरोक्त परियोजनाओं की डी.पी.आर., शीघ्र स्वीकृति किये जाने हेतु आवश्यक निर्देश देने का कष्ट करें।

भवदीय,



(अन्नावि दिनेशकुमार)
अपर परियोजना निदेशक

प्रतिलिपि:—निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. निजी सचिव, मुख्य सचिव, उ०प्र० शासन, लखनऊ।
2. प्रबन्ध निदेशक, उ०प्र० जल निगम, लखनऊ।
3. संयुक्त निदेशक, उ०प्र० जल निगम, लखनऊ।

9/6

अपर परियोजना निदेशक

ANNEXURE - II

DPR sent to NMCG office

Date 29.07.2020

Sl.No.	Name of the project	Cost (Rs in Cr.)	Present Status	STP Capacity (in mld)
1	2	3	4	5
1	I&D STP at Kalpi Town	86.10	DPR sent to NMCG vide letter no. 318/SMCG-UP/376 dated 30.03.2020	10
2	I&D STP at Banda Town	144.44	DPR sent to NMCG vide letter no. 319/SMCG-UP/609/ 01 dated 30.03.2020	28
3	I&D STP at Fatehgarh-Farrukhabad	408.89	Under Third Party Appraisal	59
4	Rehabilitation of old trunk sewer Kanpur	182.68	DPR sent to NMCG vide letter no. 320/SMCG-UP/592 dated 07.05.2020	-
5	I&D STP at Loni, Distt. Ghaziabad	384.66	DPR sent to NMCG vide letter no. 501/SMCG-UP/0032/ 06 dated 02.06.2020	60
6	I&D and STP at Kairana Town, Distt. Shamli	68.63	DPR Directly submitted in NMCG office by UPJN	15
7	DPR for I&D and STP works for Gulaothi town	74.91	DPR sent to NMCG vide letter no. 547/SMCG-UP/00540/ 01 dated 11.06.2020	10
8	DPR for I&D and STP works for Saharanpur town	767.47	DPR sent to NMCG vide letter no. 526/SMCG-UP/612-T/ 01 dated 08.06.2020	85
9	DPR for Pollution Abatement of River Gomati at Lucknow, Phase-II	557.74	DPR sent to NMCG vide letter no. 510/SMCG-UP/0369-T/ 02 dated 05.06.2020	102
10	DPR for I&D and STP works for Deoband town	81.79	DPR sent to NMCG vide letter no. 597/SMCG-UP/0472-T/ 04 dated 26.06.2020	9
11	I&D STP at Tanda Town, Distt. Ambedkarnagar	244.67	DPR sent to NMCG vide letter no. 740/SMCG-UP/0032/ 10 dated 24.07.2020	15
12	I&D STP at Faizabad Town, Distt. Ayodhya	363.95	DPR sent to NMCG vide letter no. 747/SMCG-UP/0619/ 01 dated 27.07.2020	32
	Total	2757.31		425.00

Annexure-2														
STATUS OF DRAINS CONNECTED TO STP														
STATUS OF STP					STATUS OF DRAINS CONNECTED TO STP									
S. No	Name of STP	City	No. of STP	Capacity (MLD)	Project (Namami Gange/Amrut etc.)	Concerning ULB	Timeline for Commissioning	Whether Construction of STP Started by 31.03.2020 (Yes/No)	If Yes Percent Work Done	If No then status of Environment Compensation imposed on concerning ULB	Name of Drain Connected to STP	Tapped/ Untapped	Status of Phyto/Bio remediation or other such remediation for treatment of Sewage (Yes/No)	If No then status of Environmental Compensation imposed on concerning ULB
1	Ramna	Varanasi	4	5	6	7	8	9	10	11	12	13	14	15
1	Ramna	Varanasi	1	50	Namami Gange	VNN	Dec-20	Yes	84%	-	1. Nakkhi Drain	Untapped	No	No Environmental compensation imposed
2	Ramnagar	Varanasi	1	10	Namami Gange	NPP Ramnagar	Dec-20	Yes	33%	-	2. Samneht Drain 3. Assi/Nagawan Drain 1. Rambhag Ghat Drain 2. Balua Ghat Drain 3. Shakti Ghat Drain 4. Salotri Ghat Drain 5. Hanuman Ghat Drain	Untapped Untapped Untapped Untapped Untapped Untapped Untapped	No No No No No No No	- - - - - - -
3	Masani	Mathura	1	30	NAMAMI GANGE	MATHURA VRINDAVAN NAGAR NIGAM	Jan-21	YES	55.04%	N/A	1. Jaisinghpura Nala 2. Masani Nala 3. Shahaganj Nala 4. Chakratirath Nala 5. Octroi Post Nala 6. Krishan Ganga Nala	Untapped Partially Tapped Tapped Tapped Tapped Tapped	- - - - - -	- - - - - -
4	Shukaganj	Unnao	1	5	Namami Gange	NPP Shuklaganj	Oct-21	No	0%	NA	1. Indira nagar drain 2. Ganga vishnu drain 3. Manohar-I drain 4. Manohar-II drain 5. Railway bridge drain	Untapped	NO	NO
5	Unnao	Unnao	1	15	Namami Gange	NPP Unnao	Oct-21	Yes	5%	NA	1. City Jail Drain	Untapped	NO	NO

6	Kanpur	Kanpur	1	30	Namami Gange	Kanpur Nagar Nigam	Mar-22	Yes	5%		1. ICI Nala 2. Thermal Power Nala-1 3. Thermal Power Nala-2	Untapped	To be done by Nagar Nigam Kanpur	
7	Naini Jhansi Phaphamau	Prayagraj	3	72	Namami Gange	Nagar Nigam Prayagraj	Mar-22	Yes	7%	NA	1. Mawaiya Drain 2. Sachcha Baba Drain 3. Kharkuni Drain 4. Mahewa Ghat Drain 5. Mahewa Ghat Drain 6. Mahewa Ghat Drain 7. Agharwa Drain 8. Bholi Mandir Drain 9. Gangoli Shivala Drain 1 10. Gangoli Shivala Drain 2 11. Savitri Nagar Drain 12. Dham Drain 13. Shashtri bridge Drain 14. Triveni Marg Drain 15. Triveni Marg Drain 16. Ulta Quila Drain 1 17. Ulta Quila Drain 2 18. Havelia Drain 19. Lakkar Drain 20. Trivenipuram, ADA STP	Proposed to be tapped under HAM Project	Phytoremediation/Boire are being done by Nagar Nigam Prayagraj & NEERI	NA
8	Etawah	Etawah	1	21	Namami Gange	N.P.P. Etawah	Jan-21	yes	23%	-	1. Tixi	Tapped	-	-
9	Kasganj	Kasganj	1	15	Namami Gange	N.P.P. Kasganj	Jan-22	yes	18%	-	1. Amarapur 2. Nadrai	Untapped	-	-
10	1) 10 MLD STP at Vinovapur 2) 02 MLD STP at Karuundiya Nala No.2 3) 05 MLD	Sultanpur	3	17	Namami Gange	Nagar Palika Parishad Sultanpur	Nov-21	Yes	3%	NA	1) Badhaiyabir Nala(T) 2) Gnada Nala(T) 3) Hathia Nala(T) 4) Gabhuriay Nala(U) 5) Karundia Nala-2 (U)	3 tapped/ 2 untapped	NA	NA

18	Hapur	Hapur	1	30	AMRUT	N.P.P. Hapur	Mar-22	Yes	16%	Related to concern ULB	Untapped	To be done by NPP Hapur	Related to concern ULB
19	Mirzapur	Mirzapur	1	7	AMRUT	Nagar Palika Parishad Mirzapur	Mar-21	Yes	35%	-	Untapped Untapped Untapped Untapped Untapped	No No No No No	- - - - -
20	Bareilly	Bareilly	1	35	AMRUT	Nagar Nigam Bareilly	Dec-21	Yes	27%	-	Untapped	-	-
21	Aligarh	Aligarh	1	45	AMRUT	Nagar Nigam	May-21	Yes	60%	NA	NA	NA	-
22	Raebar	Raebareli	1	18	AMRUT	Raebareli Nagar Palika Parishad	May-21	Yes	55%	NA	Untapped	NA	-
23	Etah	Etah	1	24	AMRUT	Nagar Nigam	Dec-21	Yes	80%	Related to concern ULB	Untapped	-	-
24	Modinagar	Ghaziabad	1	20	AMRUT	N.P.P. Modinagar	Jun-21	Yes	80%	Related to concern ULB	Untapped	To be done by NPP Modinagar	Related to concern ULB
25	Firozabad	Firozabad	1	67	State Sector	Nagar Nigam Firozabad	Works are held up due to unavailability of funds. Works will be completed	yes	87%	-	Untapped	-	-

26	120 MLD GH Canal	Lucknow	1	120	State Sector	Nagar Nigam Lucknow	Yes	27%	NA	1. GH canal (T)	Tapped	NA	NA
27	Ballia	Ballia	1	14.60	Ballia Sewerage City Zone	Nagar Palika Parishad, Ballia	No			1. Kathal Nala	Untapped	No	NA
				5.00	Ballia Sewerage Civil Line Zone								
28	Pratapgarh	Pratapgarh	1	8.95	State Sector	NPP Pratapgarh	No	Work of STP. 8.95 MLD is completed since 2012, none availability of fund remain ing work is stoppe d STP is not function al.	N.A.	1-Police line drain 2- Bholiya drain 3- Sadar drain 4-Ramlila ground drain	Untapped	Yes	N.A.
29	Jhansi	Jhansi	1	26	NLCP	Nagar Nigam Jhansi	Yes	85%		7 1-Laxmi Gate Nala 2-Kasai Mandi Nala	Tapped Tapped	Yes	

47. Gali Subedar Nagar			
48. Shyam Lal Vidya Mandir			
49. Nursery Mandir - I			
50. Nursery Mandir - II			
51. Dayanand Ashram	Untapped		
52. Indira Memorial Bridge			
53. Peeli Pokhar			
54. Moti Mahal - 1			
55. Moti Mahal - 2			
56. Moti Mahal - 3			
57. Moti Mahal - 4			
58. Moti Mahal - 5			
59. Moti Mahal - 6			
60. Moti Mahal - 7			
61. Moti Mahal - 8			
62. Amar Vihar - I	Tapped		
63. Amar Vihar - II			
64. Manoharpur			
65. Anurag Nagar			
66. Kakretha			
67. Rajwah			
68. Balkeshwar			
69. Krishna Colony			
70. Paliwal Park			
71. Khoja Nala			
72. Peepal Mandi			
73. Taj West Gate			
74. Baluganj			
75. Devri Road			
76. Ispat Udhog			
77. Foundary Nagar			
78. Rambagh - I			
79. Moti Mahal Mal Godam			
80. Etmaduddaula			
81. Industrial Estate			
82. Katchpura			

उ0प्र0 राज्य औद्योगिक विकास प्राधिकरण

जाजमऊ कानपुर में स्थापित टैनरियों का क्षमता विस्तार नहीं किये जाने एवं नयी टैनरियों की अनुमति प्रस्तावित मेगालेदर क्लस्टर सेनपूरब पारा में किये जाने की माह मार्च, 2020 के प्रथम पाक्षिक (दिनांक 15.03.2020 तक) की प्रगति आख्या

कार्यवृत्त बिन्दु सं0	प्रकरण	अपेक्षित कार्यवाही की उत्तरदायी संस्था	उ0प्र0 राज्य औद्योगिक विकास निगम/प्राधिकरण की आख्या
1, 2, 3 एवं 4			बिन्दु सं0 1, 2, 3 एवं 4 - उ0प्र0 राज्य औद्योगिक विकास निगम लि0 (वर्तमान में प्राधिकरण) से सम्बन्धित नहीं है।
5.	जाजमऊ में टैनरियों की क्षमता विस्तार न किया जाये। नये टैनरियों/वर्तमान इकाईयों के विस्तारीकरण को लगाने की अनुमति नये लेदर क्लस्टर में दी जाए।	नगर विकास विभाग/प्रयावरण विभाग/यूपीएसआईसी / उ0प्र0 प्रदूषण नियंत्रण बोर्ड	कानपुर जनपद के ग्राम सेनपूरबपारा में प्रस्तावित मेगालेदर परियोजना के इन्वायर्नमेन्टल क्लीयेरेन्स हेतु भारत सरकार के वन, पर्यावरण एवं जलवायु परिवर्तन मंत्रालय में दिनांक 31.05.2018 को परामर्शी आई0एल0 एण्ड एफ0एस0 के माध्यम से आवेदन किया गया एवं दिनांक 26.07.2018 को एक्सपर्ट एप्रेजल कमेटी के समक्ष टी0ओआर0 दिये जाने हेतु प्रस्तुतीकरण किया गया। दिनांक 26.07.2018 को सम्पन्न बैठक के कार्यवृत्त प्राप्त हुए हैं जिसके कार्यवृत्त के बिन्दु संख्या-1 एवं 5 पर प्रदेश सरकार द्वारा अण्डरटेकिंग दिनांक 24.09.2018 को शासन द्वारा जारी कर दी गयी है, जिसमें जाजमऊ से टैनरियों को मेगालेदर क्लस्टर में स्थान्तरण हेतु प्रोत्साहित किया जायेगा। यह भी अण्डरटेकिंग दी गई है कि जाजमऊ में 20 एम0एल0डी0 क्षमता से अधिक के लिए क्षमता विस्तार अथवा नई यूनिट को नये प्रस्तावित मेगालेदर क्लस्टर (सेनपूरबपारा) में ही अनुमति दी जायेगी।
6.	यूपीएसआईसी द्वारा रमईपुर/सेनपूरब पारा में लेदर पार्क को विकसित करने के प्रस्ताव पर सहमति व्यक्त की गई। परियोजना की अब तक की	यूपीएसआईसी / जिला प्रशासन/ पर्यावरण विभाग	कानपुर जनपद के ग्राम सेनपूरब पारा में मेगा लेदर क्लस्टर की स्थापना हेतु लगभग 440.00 एकड़ भूमि पर परियोजना स्थापित होना प्रस्तावित है, सकल दर पर पुनर्ग्रहण हेतु दिनांक 04.09.2018 को जारी शासनादेश सं0 1934/एक-1-2018-रा0-1 प्राप्त हो गया है। तत्कम में ग्राम सभा की 53.1460 हे0 (131.27 एकड़) भूमि के पुनर्ग्रहण के पश्चात् यूपीएसआईसी के नाम राजस्व

<p>उपलब्धि एवं प्रस्तावित समय सारणी पर असंतोष व्यक्त करते हुए निर्देशित किया गया कि कई गतिविधियों जैसे कि पर्यावरण प्रभाव आंकलन इत्यादि के समयावधि को कम करने हेतु कार्यवाही की जाए एवं प्रगति के पाक्षिक अनुश्रवण की व्यवस्था बनाई जाएं</p>	<p>अभिलेखों में दर्ज हो गई है तथा भौतिक कब्जा भी प्राप्त हो गया है। 64.012 हे० निजी भूमि के अधिग्रहण हेतु कृषकों से सहमति पत्र प्राप्त कर जिलाधिकारी स्तर की समिति द्वारा 3.9 गुना सर्किल दर का अनुमोदन प्राप्त होने के उपरान्त मण्डलायुक्त स्तर पर दरों का अनुमोदन प्रतीक्षित था। माह दिसम्बर 2019 में अपर आयुक्त (प्रशासन) कानपुर मण्डल ने जिलाधिकारी, कानपुर नगर को सम्बोधित पत्र संख्या 273/आठ-1/2018-19 दिनांक 19.12.2019 के द्वारा अवगत कराया है कि मा० आयुक्त महोदय, कानपुर मण्डल द्वारा यह निर्णय लिया गया है कि प्रश्नगत प्रकरण राजस्व अनुभाग-13 के शासनादेश संख्या 2/2015/215/ एक-13-2015-20(48)/2011 दिनांक 19.03.2015 के प्रस्तर-9 से स्पष्ट है कि भूमि की दर निर्धारण समिति द्वारा अनुमोदित दर से एक वर्ष का समय व्यतीत होने के उपरान्त दर निर्धारण समिति द्वारा पुनः दर निर्धारण किया जायेगा तथा क्रय की जाने वाली भूमि की दर निर्धारण सम्बन्धी पुनः बैठक कराकर उक्त शासनादेश दिनांक 19.03.2015 के प्रस्तरों में निहित बिन्दुओं पर स्पष्ट आख्या मण्डलायुक्त, कानपुर को प्रेषित करने के निर्देश दिए गये। मण्डलायुक्त, कानपुर के निर्देशानुसार अग्रिम कार्यवाही की जायेगी। 60.96 हे० सार्वजनिक/चारागाह भूमि के विनिमय हेतु शासन को प्रेषित किया जा चुका है, राजस्व विभाग, उ०प्र० शासन द्वारा अपने पत्र संख्या 1862/एक-1-2018-5(3)/2018 दिनांक 27.08.2018 द्वारा जिलाधिकारी, कानपुर नगर को यह अवगत कराया गया कि विषयगत प्रयोजन हेतु चारागाह के चारों ओर की भूमियों का अर्जन मेगालेदर क्लस्टर के निमित्त कराते हुए विषयगत पुनर्गहन/विनिमय का प्रस्ताव शीघ्रताशीघ्र शासन को उपलब्ध करायें।</p>	<p>मा० मुख्यमंत्री महोदय की सम्पन्न बैठक दिनांक 16.05.2018 के निर्देशों के अनुपालन में ग्राम सेनपूरब-पारा की ग्राम सभा की भूमि को एक गुने के सर्किल रेट पर दिये जाने हेतु दिनांक 04.09.2018 को राजस्व विभाग द्वारा शासनादेश जारी कर दिया गया है। आयुक्त महोदय, कानपुर मण्डल द्वारा ग्राम सभा की 53.1460 हेक्टेयर भूमि के सम्बन्ध में पुनर्गहन आदेश दिनांक 23.02.2019 के क्रम में एवं जिलाधिकारी कानपुर नगर के पत्र संख्या 993/डीएम</p>
<p>परियोजना के लागत वित्त पोषण के विभिन्न परिदृश्यों में आकलित आवंटन दर का अवलोकन कर दरों को व्यवहारिक रखने के निर्देश दिए गये। ग्राम समाज की भूमि को</p>	<p>यूपीएसआईडीसी / जिला प्रशासन, कानपुर नगर।</p>	<p>7.</p>



वी०के० सिंह
जिलाधिकारी

<p>04 गुने की दर पर पुनर्ग्रहण का कोई औचित्य नहीं पाया तथा इस सम्बन्ध में शिथिलीकरण के प्रस्ताव को मन्त्रि परिषद के समक्ष यथाशीघ्र रखने के निर्देश दिये गये।</p>	<p>आर0सी0 / 2018-19 दिनांक 12.03.2019 के अनुपालन मॉगी गई कुल धनराशि रू0 37,28,29,822.00 दिनांक 19.03.2019 को उपलब्ध करा दी गई थी। उक्त 53.1460 हे0 ग्राम समाज भूमि यूपीएसआईडीसी के नाम पर दर्ज हो गई है, जिस पर भौतिक कब्जा प्राप्त हो गया है। निजी भूमि का प्रस्ताव आयुक्त महोदय के अनुमोदनार्थ प्रेषित है, अनुमोदन प्राप्त होते ही अग्रिम कार्यवाई सम्भव है।</p>
<p>8. नये सी.ई.टी.पी. को जाजमऊ, कानपुर के स्थान पर प्रस्तावित लेदर पार्क में बनाने एवं इसका वित्त पोषण एन.एम.सी.जी के माध्यम से कराने के निर्देश दिये गये। यह भी निर्देशित किया गया कि सी.ई.टी.पी. को माड्यूलर बनाया जाए एवं प्रथम चरण में 05 एम0एल0डी0 तथा आवश्यकतानुसार अतिरिक्त क्षमता 05-05 एम0एल0डी0 के चरण में विकसित किया जाए।</p>	<p>जाजमऊ सी0ई0टी0पी0 के उच्चीकरण के साथ-साथ मेगा लेदर कलस्टर के लिए चयनित कन्सलटेन्स आई0एल0 एण्ड एफ0एस0 द्वारा पृथक से सी0ई0टी0पी0 बनाने हेतु प्रारम्भिक रिपोर्ट दिनांक 13.09.2018 को यूपीएसआईडीसी को प्राप्त हो गयी है। यूपीएसआईडीसी द्वारा मेगा लेदर कलस्टर की परियोजना रिपोर्ट N.M.C.G. (National Mission of Clean Ganga), New Delhi को भेजी जा चुकी है, जिसका अनुमोदन अभी तक प्राप्त नहीं हो पाया है। इस हेतु व्यक्तिगत रूप से एन0एम0सी0जी0, नई दिल्ली में सम्पर्क करने हेतु आवश्यक निर्देश सम्बन्धित को प्रदान कर दिये गये हैं। प्राधिकरण की एन0एम0सी0जी0 के अधिकारी के साथ बैठक में यह ज्ञात कराया गया कि प्रस्तावित मेगालेदर पार्क में जेड0एल0डी0 पद्धति लगाने का सुझाव दिया जाएगा एवं एन0एम0जी0सी0 अपनी टिप्पणी प्राधिकरण को माह के अन्त तक प्राप्त करा देगा। उनकी टिप्पणी प्राप्त होने के उपरान्त आई0एल0 एण्ड एफ0एस0 द्वारा फाइनल रिपोर्ट प्रस्तुत की जायेगी।</p>
<p>9. सी.ई.टी.पी. में वैकल्पिक ऊर्जा का उपयोग करने तथा जल के प्रदूषण को कम करने की सम्भावनाओं पर विचार करने हेतु आई.आई.टी. कानपुर एवं आई. आई.टी. बनारस की सहायता ली जाये।</p>	<p>मेगालेदर कलस्टर की स्थापना हेतु मेसर्स आई0एल0 एण्ड एफ0एस0 द्वारा बनाई जा रही डी0पी0आर0 में मेगालेदर कलस्टर परिक्षेत्र में वैकल्पिक ऊर्जा का उपयोग करने एवं प्रदूषण कम करने के सम्बन्ध में तकनीकी चयन हेतु निदेशक आई0आई0टी0 कानपुर से अनुरोध के उपरान्त दिनांक 07.05.2019 को IL&FS, आई0आई0टी0 शिक्षण संस्थान के विशेषज्ञ एवं यूपीसीडा के अधिकारियों द्वारा एक संयुक्त बैठक सम्पन्न हुई, जिसमें यह निर्णय लिया गया कि आई0आई0टी0, कानपुर के विशेषज्ञ द्वारा उक्त परियोजना के कार्य स्थल का निरीक्षण करते हुये</p>



10.			<p>सीएमडीआरओ में लिखे गये प्राधिकारों के अनुसार/संशोधन कर्तव्य हुए स्वयं और वरक सहित कन्सल्टेंसी हेतु प्रस्ताव दिए गए। परियोजना के अनुभवगत एवं विशिष्ट कार्यों पर तक-टैकी संसाधन हेतु वारंटियुमर अब ₹10 34,60,250.00 जीएसटीओ सहित का प्रस्ताव दिया गया, जिसे प्राधिकरण द्वारा स्वीकार कर लिया है तथा आईआईटीओ कानूनर द्वारा अंतिम कार्यवाही की जा रही है।</p>
			<p>बिन्दु सं10 10 - उक्त राज्य औद्योगिक विकास निगम लिमिटेड (वर्तमान में प्राधिकरण) से सम्बन्धित नहीं है।</p>

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Annexure 4

STPs - Operational (August - 2020)				
Sl. No.	Name and Address of STP	District	City/ Town	Installed Capacity (MLD)
1	3	4	5	12
1	10.445 MLD STP near Tixi Tempel	Etawah	Etawah	10.445
2	03 MLD STP Firozabad	Firozabad	Firozabad	3
3	1.6 MLD Saifai	Etawah	Saifai	1.6
4	23 MLD STP at Mauja Odenya, Padaria	Mainpuri	Mainpuri	23.0
5	3.42 MLD Near Divyang kendra	Chitrakoot	Karvi Chitrakoot town	3.42
6	Sajari 42 MLD, Kanpur	Kanpur	Kanpur	42
7	36 MLD STP	Kanpur	Kanpur	36
8	Bingawan 210 MLD, Kanpur	Kanpur	Kanpur	210
9	Jajmau, 43 MLD Kanpur	Kanpur	Kanpur	43
10	Jajmau, Kanpur 130 MLD	Kanpur	Kanpur	130
11	Jalalpur, Amrapur	Kanpur Dehat	Kanpur Dehat	13
12	Fatehgarh 2.7 MLD STP	Farrukhabad	Fatehgarh	2.7
13	STP Numayadahi	Prayagraj	Numayadahi	50
14	STP Ponghat	Prayagraj	Ponghat	10
15	STP Kodra	Prayagraj	Kodra	25
16	STP Rajapur	Prayagraj	Rajapur	60
17	STP Salori-1	Prayagraj	Salori	29
18	STP Salori-2 Expansion	Prayagraj	Salori	14
19	STP Naini	Prayagraj	Naini	20
20			Naini	60
21	Bhagwanpur STP 9.8 MLD	Varanasi	Varanasi	8.0+1.8
22	Dinapur STP 80 MLD	Varanasi	Varanasi	80
23	Goithaha STP 120 MLD	Varanasi	Varanasi	120
24	Dinapur STP 140 MLD	Varanasi	Varanasi	140
25	DLW STP 12 MLD	Varanasi	Varanasi	12
26	14 MLD Pakka Pokhra	Mirzapur	Mirzapur	14
27	4 MLD Vindhyachal	Mirzapur	Vindhyachal	4
28	S.T.P. (15 MLD), Jharkhandi, Maherwa ki Bari	Gorakhpur	Gorakhpur	15
29	S.T.P. (30MLD) Opp. Manyavar Kanshiram Shahri Garib Awas Yojna, Deoria bypass Road	Gorakhpur	Gorakhpur	30
30	STP, Mahilpur Road	Saharanpur	Saharanpur	38
31	6.5 MLD Awas vikas Parishad STP	Lucknow	Lucknow	6.5
32	37.5 MLD Awas vikas Parishad STP	Lucknow	Lucknow	37.5
33	STP, Bharwara	Lucknow	Lucknow	345
34	STP, Daulatganj	Lucknow	Lucknow	56
35				56
36	56 MLD, Trans Hindon	Ghaziabad	Ghaziabad	56

	(Indirapuram), Ghaziabad			
37	74 MLD, S.B.R., Indirapuram, Ghaziabad	Ghaziabad	Ghaziabad	74
38	56 MLD, Indirapuram, (GDA), Ghaziabad	Ghaziabad	Ghaziabad	56
39	56 MLD, S.B.R., Dudahaida Vijay Nagar, Ghaziabad	Ghaziabad	Ghaziabad	56
40	56 MLD, S.B.R., Morty, Ghaziabad	Ghaziabad	Ghaziabad	56
41	70 MLD, U.A.S.B.R. Dudahaida Vijay Nagar, Ghaziabad	Ghaziabad	Ghaziabad	70
42	3 MLD Pilkhaun	Ghaziabad	Pilkhaun	3
43	56 MLD, S.B.R. Govindpuram, Ghaziabad	Ghaziabad	Ghaziabad	56
44	3 MLD STP Brijghat Zone, Garhmukteswar, Hapur	Hapur	Garhmukteswar	3
45	6 MLD STP Garh Zone, Garhmukteswar, Hapur	Hapur	Garhmukteswar	6
46	78 MLD, Dhadhupura, Agra	Agra	Agra	78
47	2.25 MLD, Budi ka Nagla, Agra	Agra	Agra	2.25
48	10 MLD, Peelakhar, Agra	Agra	Agra	10
49	12 MLD, Devri Road, (Bhimnagri), Agra	Agra	Agra	12
50	14 MLD, Jaganpur, Sikandarpur, Agra	Agra	Agra	14
51	40 MLD, Sadarban, Bichhpuri, Agra	Agra	Agra	40
52	24 MLD, Dhadhupura (New), Agra	Agra	Agra	24
53	36 MLD Sadarwan (Bichpuri) New	Agra	Agra	36
54	4.50 MLD, Kalindi Vihar, Agra	Agra	Agra	4.5
55	03 MLD, Pandav Nagar, Meerut	Meerut	Meerut	3
56	07 MLD, Pallavpuram-1, Meerut	Meerut	Meerut	7
57	10 MLD, Lohiya Nagar, Meerut	Meerut	Meerut	10
58	15 MLD, Shatabdinagar, Meerut	Meerut	Meerut	15
59	11 MLD, Pallavpuram-2, Meerut	Meerut	Meerut	11
60	15 MLD, Vedvyaspuri Meerut	Meerut	Meerut	15
61	06 MLD, Rakshapuram, Meerut	Meerut	Meerut	6
62	06 MLD, Shradhapuri-1, Meerut	Meerut	Meerut	6
63	06 MLD Sainik Vihar	Meerut	Meerut	6
64	5 MLD Modipuram Tiraha	Meerut	Meerut	5
65	07 MLD, Sports Goods Complex, Meerut	Meerut	Meerut	7
66	10 MLD, Ganga Nagar, Meerut	Meerut	Meerut	10
67	72 MLD Garh road (Jagruti vihar)	Meerut	Meerut	72
68	06 MLD, Shradhapuri- Phase-2, Meerut	Meerut	Meerut	6
69	Nagar Palika Parishad, Muzaffarnagar	Muzaffar Nagar	Muzaffar Nagar	32.5
70	12 MLD, Ayodhya	Ayodhya	Ayodhya	12
71	13.59 MLD, Masani, Mathura	Mathura	Mathura	13.59
72	14.5 MLD, Trans-yamuna, Jamunapar, Mathura	Mathura	Mathura	14.5

73	08 MLD, STP Near 100 Bed Hospital Vrindavan, Mathura	Mathura	Mathura	8
74	04 MLD, Vrindavan Near Pagal Baba Mandir, Mathura	Mathura	Mathura	4
75	16 MLD, Trans Yamuna, Laxmi Nagar, Mathura	Mathura	Mathura	16
76	2.76 MLD Goverdhan STP	Mathura	Mathura	2.76
77	33 MLD, Sector-54, Noida	Noida	Noida	33
78	25 MLD, Sector-50, Noida	Noida	Noida	25
79	35 MLD, Sector-123, Noida	Noida	Noida	35
80	50 MLD, Sector-168, Noida	Noida	Noida	50
81	2.0 MLD Greater Noida Authority STP, Vill- Badalpur	Greater Noida	Greater Noida	2
82	ECO tech -2	Greater Noida	Greater Noida	15
83	ECO tech -3	Greater Noida	Greater Noida	20
84	137 MLD, Kasana, GreaterNoida	Greater Noida	Greater Noida	137
85	34 MLD, Sector -50 Noida	Noida	Noida	34
86	54 MLD, Sector- 54, Noida	Noida	Noida	54
87	0.805 MLD, Ahara Road, Zone-A, Anoopshahar	Bulandhsahar	Anoopshahar	0.805
88	1.75 MLD, Ahara Road, Zone-B, Anoopshahar	Bulandhsahar	Anoopshahar	1.75
89	04 MLD Narora (NGRBA)	Bulandhsahar	Narora	4
90	2.25 MLD, Narora Atomic power Station Narora Township	Bulandhsahar	Narora	2.25
91	1.5 MLD Anoopshahar Zone A (NGRBA)	Bulandhsahar	Anoopshahar	1.5
92	STP, Zone-B Anoopshahar	Bulandhsahar	Anoopshahar	1.0
93	24 MLD Bijnor	Bijnor	Bijnor	24
94	58 MLD Moradabad	Moradabad	Moradabad	58
95	15 MLD Pehrigan	Rampur	Rampur	15
96	14 MLD Benzirpur	Rampur	Rampur	14
97	5 MLD Rampur	Rampur	Rampur	5

Annexure 5

STPs -Not Operational (August 2020)					
Sl. No.	Name and Address of STP	District	City/ Town	Installed Capacity (MLD)	Remark
1	2	3	4	11	
1	13.5MLD STP at Mauja Umrain	Etawah	Etawah	13.5	Due to non connectivity of sewage pipe line
2	67 MLD	Firozabad	Firozabad	67	Under Trial
3	Moradabad	Moradabad	Moradabad	20	Due to lack of sewage generation from the New MDA Colony near STP.
4	56 MLD, S.B.R., Bapudham, Ghaziabad	Ghaziabad	Ghaziabad	56	Under Maintenance
5	30 MLD, Sadullabad (Loni), Ghaziabad	Ghaziabad	Ghaziabad	30	Under Maintenance
6	5 MLD Hathia Nala	Sultanpur	Sultanpur	5	At present Ist Phase ponds are under capacity upgradation then IInd phase will be upgraded. After upgradation capacity of ponds will be 10 MLD.
7	Jajmau, 5 MLD, Kanpur	Kanpur	Kanpur	5	The pipe line of 05 MLD STP Jajmau outlet is under maintenance, and the cleaning of plant is being going on. The STP is under maintenance from 01.07.2020
8	4 MLD Kanwara Road	Banda	Kanwara	4	STP Not Working, Rising Main work is being taken up under AMRUT scheme